gone into. I again appeal to my colleagues here: for heaven's sake, do not criticise the Defence Forces without knowing anything about them. Thank you very much.

MR. DEPUTY CHAIRMAN: This does not require any further clarification.

REFERENCE TO THE REPORTED CLOSURE OF BUSINESS IN ORISSA BY THE MINERALS AND METALS TRADING CORPORATION OF INDIA

श्री उपसभापति : श्री खंडेलवाल, ग्रापका स्पेशल मेन्शन है । समय पर ग्राप मौजूद नहीं थे । दो-तिन मिनट में समाप्त कीजिए ।

श्री प्यारेलाल खडेलवाल (मध्य प्रदेश):
उपसभापति जी, देश में वैसे ही वेरोजगारी
की समस्या बहुत ग्रधिक है, करोड़ों लोग
बेकार है। लेकिन ग्रभो उड़ीसा के कोझर
जिला में मजदूरों के ऊपर एक नयी विपत्ति
ग्रा पड़ी है ग्रौर हजारों मजदूरों के
बेकार होने का डर पैदा हो गया है। ग्रभी
एक समाचार पत्न में यह खबर छपी है:

"केन्द्रीय सरकार के संस्थान खनिज ग्रौर धातु व्यापार निगम द्वारा ग्रपने व्यापार को सिमटाने के कारण उड़ीसा के कोझर जिला के खान मजदूरों को बेकारी का खतरा पैदा हो गया है। खदान में गत कई महीनों से काम ढीला पड़ा गया है। खनिज निगम का कहना कि समुचित माना में रेल बैगन न मिलने के कारण ग्रयस्क धातु की लदान नही ही रही है, इसी कारण खान का काम ढीला पड़ गया है। केन्द्र सरकार उन गरीब लोगों को बचाने के लिय शीध उपाय करे।"

श्रीमन्, इस संबंध में वहां के मजदूरों का एक बहुत बड़ा श्रांदोलन शुरू हुआ **है** श्रीर मजदूर इस बात के लिय चिंतित हैं कि उनके बच्चों की, उनके परिवारों की रोजी रोटी की समस्या कैसे हल होगी। इसलिय मैं चाहूंगा उनकी रोजी रोटी की व्यवस्थ। श्रीर रोजगार की व्यवस्थ। इस प्रकार बनी रहे उन की मजदूरी खत्म न हो पाये श्रीर वे बरावर काम में लगे रहें श्रीर वहां पर जो काम कोयला खदानों का है वह काम बरकरार रहे।

THE BUDGET (GENERAL) 1981-82— GENERAL DISCUSSION

MR. DEPUTY CHAIRMAN: Now, we start the Budget (General) 1981-82 General Discussion, Shri Sankar Ghose.

SHRI SANKAR GHOSE (West Ben-GAL): Mr. Deputy Chairman, Sir, Mr. Venkataraman has presented his second budget and has got favourable headlines and a lot of bouquets for the tax concessions primarily that he has given.

श्री राम्रानन्द थादव (बिहार) : ग्रापको पहले ही कांप्लिमेंट देना चाहिये इतना ग्रच्छा बजट ग्राया है।

SHRI SANKAR GHOSE: Mr. Venkataraman is a very competent economist, but in this budget and in the last budget, he has concealed his economic skill and has shown his political talent. He has politicised the whole and has shown great political craftsmanship in presenting the budget. It looks as if it is a pre-election budget. But the basic problems of the economy regarding the rising prices, the mounting unemployment, the people below the poverty-line, have not been tackled. He got a great opportunity because of the massive majority that the ruling party has, because of the extreme competence that the Finance Minister has and the great economic

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expertise and experience in economic management that he has.

The Budget, with its massive deficit and the pre-Budget price rise, will generate great inflationary potential in the economy. There is no measure or no adequate measure in the Budget for controlling inflation or price rise. Secondly, the Budget has a curious unconcern for the unemployed. For the educated unemployed; there is nothing in the Budget. For the uneducated unemployed in the rural sector, in the countryside, there is no massive programme. Thirdly, for the people below the poverty line, more than 300 million as the Planning Minister, Mr. Tiwari, told this House, the Budget holds out little hope and no dent is made bringing these people above the poverty line. Fourthly, it is unfortunate that the allocations for the rural sector, for the weaker sections, have not been commensurately raised and in some -cases they have been slashed. And fifthly, the Budget and the black money bond scheme, instead of curbing growth of black money, will give an encouragement for the proliferation of black money.

On the first question of rise in prices, the total burden placed on the people by the Budget and the pre-Budget exercise has followed the same pattern as last year, namely, that the real burden on the people was imposed immediately before the Budget, such imposition was delinked from the Budget. Last year about Rs. 3000 crores were imposed as a burden on the people by the petroleum price rise, fertilizer price rise, etc. outside the Budget. This year about Rs. 2000 crores have been imposed on the people outside the General Budget-Rs. 1100 crores by the rise in petroleum prices a little before the Budget, about Rs. 627 crores by the rise in steel and coal prices, and of course, with Railway Budget's contribution of Rs. 356 crores; the total burden is Rs 2000 crores outside the budget and 2277 crores with the General Budget. The strategy that the Finance Minister has devised that the real burden should be outside the Budget before the Budget, and be outside Parliamentary control and that Parliament be faced with a fait accompli, is a new innovation. This erodes the power of Parliament. It creates a situation where people do not know what burden they will have to bear, and it is not discussed. This naturally also diminishes the importance of Budget; it demotes the Eudget; it will ultimately make the Budget a non-event.

Budget is a method, to some extent, of raising resources. We recall that Mr. Charan Singh's method primarily was to raise resources through taxes. He imposed Rs. 240 crores of tax on petroleum and became unpopular. The Finance Minister this time induced the Petroleum Minister to raise prices by Rs. 1100 crores. The result of Mr. Charan Singh's method and Mr. Venkataraman's method is the same on prices, on the economy, on the consumer, namely, price rise. But the result on the Finance Minister is different. Mr. Charan Singh's method makes the Finance Minister unpopular, Mr. Venkataraman's method makes the Finance Minister popular. But this is a simplistic approach. The Finance Minister's deputy is happy. And it is this happiness that has permeated the Budget so that the price rise that is there is concealed and delinked from the Budget and there is no strategy for controlling the price rise. Apart from the total burden of Rs. 2,000 crores outside the budget, the massive deficit finance of Rs. 1,540 crores will generate great inflationary potential, and prices will rise.

3 P.M.

I am not one who believes that deficit financing is as such bad. I honestly, genuinely and sincerely believe that deficit financing to a certain extent is legitimate and permissible in a developing economy to get resources. I do not agree with Dr. Raj Krishna that deficit financing should be nil. But there has to be a tolerance limit for deficit financing. So far as Dr. V.K.R.V. Rao is concerned, he says that it could be Rs. 500 crores a year. I shall not even go by his figure. I shall go by the figure mentioned in the Sixth Plan document that deficit financing should be Rs. 5,000 crores for a period of 5 years,

the average being Rs. 1,000 crores a year. By that test, this year, deficit financing has been above Rs. 2,000 crores. It is Rs. 1,975 crores. Next year it is said that deficit financing with be Rs. 1,540 crores and ultimately deficit financing perhaps will be almost Rs. 2,000 crores. Rs. 500 crores more as had happened this year. For these two years, the deficit financing of Rs. 3,515 crores will take away 70 per cent of the deficit financing of Rs. 5,000 crores envisaged in the Sixth Plan. This shows that excessive deficit financing is being indulged in.

During the first two years of the Janata rule deficit financing was resorted to in the belief that if we have massive food and foreign exchange reserves, prices will not rise. In the first two years the prices did not rise. In the third year prices rose and with that the theory that you can embark on any amount of deficit financing was discredited. The tolerance limit of deficit financing as set out in the Sixth Plan has been exceeded by the Finance Minister. It is more than double the tolerance limit provided in the Sixth Plan. This excessive and massive deficit financing will have a great effect on rising prices.

Even in fixing the deficit financing at Rs. 1,540 crores the Finance Minister had to take credit for Rs. 800 crores of black money bearer bonds. Today we have the sad spectacle of the Finance preparing his budgetary Minister arithmetic, relying heavily on these black bonds. What is the meaning of these black bonds? Previously was white money and there was black money. This black bond means that there are, among black money some legalised black money and some illegal black money. This legalised bearer bond money is another kind of parallel currency which is taxless currency. There is no income tax on it, there is no wealth tax, there is no surtax and there is no capital gains tax. The Finance Minister has taken credit for Rs. 800 crores of black bond money. If it does not materialise, the deficit finance will be more and prices will rise more. If the Supreme Court invalidates this

as discriminatory or immoral, the Finance Minister's reliance on this will not succeed and deficit financing will grow.

It is unfortunate that there is provision in the budget for controlling black money. These black bonds will encourage those who have Llack money. It is a concession to black-marketeers. It does not curb black money and it could become counter-productive. I say this because the honest tax-payers are not encouraged and those who evade taxes are encouraged. Now, in arriving at this deficit of Rs. 1,540 crores, a massive deficit, not only credit has been taken for Rs. 800 crores of black money, but credit has also been taken for external assistance of as much as Rs. 1,000 crores. Sir, in the defunct Fifth Plan, that is, 1978-83. external assistance was assumed per cenf. But, now, Sir, in this Plan, we understand that external assistance has been assumed at 11 per cent. What has happened to the goal of zero net foreign aid? We do not know. But, even in the next year's Plan, the Finance Minister has taken credit for external assistance of as much as Rs 1,000 crores. There is the reliance of the Finance Minister on a massive deficit f Rs. 1,540 crores, we have the Finance Minister's reliance on black money to the extent of Rs. 800 crores and we have the Finance Minister's reliance on external assistance of Rs. 1,000 crores.

Sir, so far as the taxes are concerned, no Finance Minister since independence has imposed taxes on newsprint. It is because, Sir, newspapers are so popular and a tax on the newsprint, or the import of newsprint is really a tax on information, on education and on literacy. And this is an aberration, particularly in India where only 15 per cent of the newsprint is indigenously manufactured. The rest is imported. This tax will put a great burden on the industry, particularly on the newspapers, the medium newspapers and the regional newspapers. This is a great burden on them. This is a great aberration and this is an unprecedented levy. For a Finance Minister, who has so much of political consciousness

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and so much of political sophistication and who tries to avoid all imposts which are unpopular it is rather intrigruing why he imposes this knowing that it is injurious to the industry and knowing that it will be un-popular. Some people have suggested that if the newspapers become less in number, the people will have to rely more on the governmentcontrolled media. Some others have that because newspapers suggested report all the happenings, this is the reaction of the Government towards the newspapers. But this is a question of speculation. But, Sir, I hope that even at this late hour, this impost, his aberration, this unprecedented impost on the newsprint will go

Then, Sir, on the taxes the Finance Minister has mentioned that the foreign monopolists in oil, who will come here for oil exploration, will get Incometax reduction or perhaps exempt on. This is a disturbing feature. If foreign monopolists in oil are completely exempted from the Income-tax, that will be a disqueting feature.

Then, Sir, on the question of taxation, we all know that there has been a heavy inflation. Particularly in the urban sector. There have been people who have become very rich as a result of this inflation. I would have expected that through these tax measures, the urban rich and conspicuous consumption in the country would be taxed. But no tax has been imposed on conspicuous consumption. As a result of this heavy inflation, some have become very affluent and the poor people have become poorer still. And, Sir, if concessions have to be given, I would have expected that it is to the poor people, who have been hit by inflation and whose real income has been eroded, who would have got a larger support from the Government through the public distribution system. But, except in foodgrains and controlled cloth, the Government does not give any kind of support to the public distribution system. I would have expected that if concessions had to be given, apart from giving concessions to

the foreign monopolists and the lar houses, concessions should have been given to the poor by strengthening the public distribution system. This is another aspect that should be looked into.

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Then, Bir, so far as taxation is concerned, a development has taken place which may put some strain on the Centre-State relationship. The Minister nance has been generhas been magnanimous in giving income-tax concessions, for which he has got the maximum number of bouquets. The last, Seventh Finance Commission provided that 85 per cent of income-tax revenue will go to the States and the Centre will have 15 per cent. The Finance Minister has been magnanimous in giving income-tax concessions but at the expense of State Governments who are to get 85 per cent. Sir, I recall a statement \mathbf{of} Churchil who said: 'Without magnanimity no nation can progress, but magnanimity at somebody else's expense is not the highest form ofmagnanimity.' So, the Finance Minister has been magananimous, so far as income-tax is concerned, but at the expense of States.

Another aspect is that the real tax that has been imposed is customs duty, of which the States are not getting anything. This may raise some doubts and apprehensions in the minds of the States that the sources through which the States will get some income the Centre is not taxing, and those in which the States are not getting any share the Centre is taxing. This may put some strain on Centre-State relationship.

Sir, I find that the resources to be transferred to States and Territories in 1981-82 will be Rs. 9,041 crores. Last year in the Revised Estimate the amount was Rs. 9,010 crores. Next year the States will be getting only Rs. 31 crores more. This, again, is a matter which needs looking into.

There are two other things so far as the States are concerned, which are of some concern to the States in relation to these budgetary proposals. I find that the assistance for Centrally sponsored schemes in the next year to the States is going to be reduced, which will be Rs. 922 crores. The revised figure last year was Rs. 1050 crores. So this assistance to the States will be lower this year. This is something which is unfortunate.

The second thing which is unfortunate to the States is that development outside the Plan last year was Rs. 157 crores. This year it will get reduced to Rs. 114 crores.

So in the distribution of taxes States will get less. In transfer of resources through the Plan the States will get less. Assistance outside the Plan to the States will be less. This may create some strain which should have been avoided.

Sir, the weakest part of the Budget is the inflationary pressure on the prices. The inflationary pressure will be of Rs. 2200 crores, the total burden, plus the deficit of Rs. 1945 crores. A total Rs. 3760 crores will be the inflationary pressure that will be injected in the economy. The Finance Minister blames oil price rise. Sethi, Minister of Petroleum, said that because of oil price rise, general price rise will be 1.35 per cent that is the extent of inflation. That cannot be made a scapegoat for the price rise. Drought will not be a scapegoat for this year we had record foodgrain production. The third scapegoat is the hoarder. Against usually hoarders the Government can take stern measures, control prices. to Therefore, these scapegoats, do not help.

But the Finance Minister has said that inflation has come down from 20 per cent last year to 13.5 per cent... (Interruptions). This was in January, 1981 I hope the Finance Minister had seen more frank with the country. He has taken point by point comparison

and not the average index which used to be taken always. Economic Survey used to go by the average index, and not point-by-point. If you go by the average index, which used to be taken, then on the basis of average index, instead of 13.5 pe_r cent the inflation is 18.5 per cent as compared to 15.5 per cent in the past year. If you go by the average index which is the correct and true index and which is always followed by the Economic Survey and which was departed from this year, the price rise even on that basis is more. This is one of the main achievement_s which the Finance Minister has claimed.

Apart from that, even on the point-to-point basis, he gave out that the price rise has been 13.5 per cent this year. But after the increases in the prices of petrol and steel, by the 3rd week of February, the prices went up to 17.3 per cent, from 13.5 per cent even on point-to-point basis. Inflation has increased.

The weakest part of the budget is that while inflation is increasing, this massive deficit financing is not being controlled. The increase in prices is not being controlled. The massive subsidies which the Economic Survey said should be controlled have not been controlled and a soft and mild budget pre-election has been presented which will not prices and prices will go up Sir, I mention this because the Economic Survey mentions that the per capita income in 1979-80 was Rs. 145 which was lower than Rs. 156 of 1978-79. It is because of the inflation that the per capita income of the poor was eroded and fi you have another inflation-a minimum of 15 per cent which the economists predict next year or it may be 20 per cent—then the per capita income will again get eroded.

The Finance Minister claimed that by his programmes 3 million people will go above the poverty line. The Planning Minister has said that more than 300 million people are below the poverty line. It means that one per

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cent of people will go above the poverty line. But if there is 15 to 20 per cent inflation, then more than 3 million people will go below the poverty line.

So far as the Plan is concerned, the increase in the central sector is 17 per cent and the total increase is 20 per cent. But the plan arithmetic is based not on the prices of 1981-82, i.e. the current year, but on the prices of 1979-80. If you take into account the inflation of the earlier year and this year, that is a minimum of 30 per cent if not 40 per cent, then in real terms there is no real growth.

So far as agriculture is concerned, if we are to raise the people below the poverty line, then this sector should have been provided for more. Agriculture is a very important sector. I find that the budgetary support for the central plan, so far as the agricultural and allied sectors are concerned, is going to be reduced from Rs. 949 crores in 1980-81 to Rs. 871 crores in 1981-82. For rural development, it is going to be reduced from Rs. 344 crores to Rs. 187 crores. I am giving the figures from the Economic Survey and the budget documents. This is the way it has been done.

So far as industry is concerned, last year the Finance Minister gave a lot of concessions and later said that the industry had not responded to him. (Time bell rings) I will take 10 to 15 minutes more.

Apart from the prices which will not be controlled, the Budget shows a great unconcern for removing unemployment. The Congress (I) election manifesto envisaged that at least one member of each family will get employment. Last year, I asked the Finance Minister on the floor of the House about it and he said that the Planning Commission will look into it. I asked the Planning Minister and he said that they were examining it. (Interruptions), So far employment programme is concerned, the outlay has been reduced

to Rs. 180 crores from Rs. 340 crores of last year and there is a footnote that the States will provide matching grants. Sir, this is something incomprehensible. The Centre's contribution of Rs. 340 crores should have been maintained or enhanced and what the States have to give, that should have been in addition. The slashing of the un-employment programme is very unfortunate.

Sir, the Budget is weak so far as employment is concerned. There should have been an employment guarantee scheme like the Maharashtra pattern throughout the coun-There should have been a try. massive allocation for irrigation. There should have been a massive for allocation like the schemes Antyodaya. There should have been a massive allocation for dairy develop. ment and for small farmers schemes. But on all these, the Budget is rather In addition, we find that recently the Central Statistical Organisation has said that, let alone the measurement of poverty, even to define poverty some conceptual problems have arisen. If you have to remove poverty let us not get entangled into this theoretical and metaphysical question of defining poverty. Poverty $i_{\rm S}$ tangible and living, and it is a gruesome reality of Indian life. Unless the Budget becomes a massive instrument for removing poverty, we are in for very bad days.

Sir, one of the most disquieting features of the Budget is that for rural development schemes, for agriculture, for the schemes of the weaker sections. the Scheduled Castes and the Tribes, either the allocations have not increased adequately, at least by 20 per cent, or there has been a slashing of these allocations. Sir, for command area development programme, last years Rs. 37 crores will be now Rs. 39 crores. Is it a 20 per cent increase? In addition under the command area development blocks programme, this was an additional programme, in 1979-80, there were Rs. 44 crores, and last year there were Rs. 15 crores.

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That is no more there now. For the area development command gramme as such the allocation has decreased. For dairy development, the allocation has decreased from Rs. 53 crores to Rs. 52 crores. That will mean poverty will increase, unemployment will increase. So far as fertilizers are concerned, the allocation for the next year has decreased from Rs. 231 crores to Rs. 217 crores. So far as roads, are concerned, the allocation has increased from Rs. 114 crores to Rs. 119 crores. This increase is not 20 per cent and not even 10 per cent. In the rural sector, in employment-generating the allocations have been decreased.

Sir a most unfortunate cut has been in the loans to agriculture. The allocation in the last year's Revised Budget to agricultural financial instiwas Rs. 231 crores. It is **t**utions slashed, and it is less than half of last year, and it will be Rs. 111 crores. Sir, for the Scheduled Castes and the Scheduled Tribes component plan, the allocation in stead of being increased by 20 per cent has been reduced to Rs. 152 crores. For fertilizers it has decreased, for loans to agriculture it has decreased, for dairy development it has decreased for area development it has **command** decreased.

Sir, the priority of the Budget has been a concern for the short-run, for the immediate applause and not for the basic, structural, and fundamental changes. Sir, concessions have been given to foreign oil firms and to large houses. Conspicuous consumption has not been taxed. For the black. marketeers, the black money bonds have come by which their black money is legalised. Sir, election pledges were given for the people below the poverty line and the people who are unemployed but those pledge have not been fulfilled. Sir, the Budget has been clever, but not constructive. It i_S more an exercise in public relations than for ensuring public good. There

is a lot of propaganda and polemics in it, but no bold thrust. This Budget only reveals the Finance Minister's image as a politician with craftsmanship, as the first public relations man of this Government. And all the consummative economic skill the Finance Minister has, he has concealed, he has not utilised. He has tried to present a Budget by which the opportunity that the country had, the country with the third largest scientific manpower had, where 22 per cent saving is there, which few other countries in the world can achieve, where taxation is about 19 per cent, which is a high tax ratio, where there is vast foreign exchange reserves and foodgrains reserves, where a great opportunity has been lost. Unfortunately, all this has been missed for immediate Headlines, for immediate clapping and for a pre-election tye of Budget. The whole thing has been politicised and it is unfortunate that in spite of the great skill that the Finance Minister had the country did not have any opportunity of taking advantage of it.

श्री नरसिंह नारादण पाण्डेय (उत्तर प्रदेश) : उपसभापति महोदय, मैं बहुत ही ध्यानपूर्वक डा० शंकर धोष जी के विद्वतापुर्ण भाषण को सन रहा था। ऐसा लगता था कि जैसे कोई चुनाव होने वाला हो और चुनाव के पहले राजनीतिक नेता श्रपने श्रथंज्ञान की विद्वता को सारे देश के अन्दर और सारे सदन के अन्दर बिखेर रहे हों।

उपसभाध्यक्ष (डा० रफीक जकरीया) पीठासीन हुए]

मुझे श्रीमन्, वड़ी हैरत हुई यह देख कर कि यह बजट जो कि वित्त मंत्री महोदय ने पेश किया एक ऐसा बजट पेश किया जिस बजट ने सारे देश को एक दिशा दी, म्रार्थिक दिशा दी भौर म्रार्थिक दिशा ही नहीं दी बल्कि श्रीमन्, उत्पादन के जितने स्रोत हैं चाहे वे कृषि क्षेत्र के स्रोत हों, चाहे ग्रौद्योगिक क्षेत्र के स्रोत हों, चाहे

श्रिः नर्सिह नारायण पाण्डेंय] _{'इन्फ्रास्ट्रक्चर' को बढाने} वाले स्रोत हों, चाहे इनफास्ट्रक्चर को बढाने वाले स्रोत हों, सारे स्रोतों को उन्होंने एक ऐसा ग्रावरण पहनाया जिससे कि सारे देश में इकोनामिक डवलपमेंट हो सके। श्रीमन्, तीन साल या जो 33 महीने का इतिहास वह 33 महीने का इतिहास जो जनता पार्टी ग्रौर लोकदल का था एक ऐसा इतिहास था जिस इतिहास में यदि हम सारे देश को ग्रीर ग्राधिक कल्पनाग्रों को देखें तो श्रीमन, ग्राप पायेंगे कि सारा देश झकझोर उठा था। जहां पर स्रन्न का भण्डार था, जहां पर देश में खजाना भरा हुआ था, 33 महीने के मिसमैनेजमेंट ने सारे देश को झिकझोर दिया, खजाने को खाली कर दिया। चाहे ग्रन्न का भण्डार हो, सारी जगहों पर ऐसी ग्रस्थिरता पैदा हो गई कि सारा देश ...

श्री भ्रार० भ्रार० मोरारका (राज-स्थान): यह बात सही नहीं है।

श्री नरसिंह नारायण पाण्डेय : यह बात सही है या नहीं, ग्राकडों से ही साबित करूंगा कि कहां तक सही है ग्रीर कहां तक गलत है। श्रीमन, ऐसे समय में इस देश की बागडोर श्रीमती इंदिरा गांधी के नेतृत्व में 13 जनवरी, 1980 को पुन: प्राप्त हुई। उस समय श्रीमन, सारा देश यह समझता था कि म्राखिर क्या होते वाला है। हमारे देश में जो हमारेनेतागण हैं बावजूद इसके कि प्रधान मंत्री ने हमारी देश की जनता ने उनसे सहयोग की भ्रपील की कि राष्ट्रीय स्तर पर बैठ कर कोई राष्ट्रीय विकल्प की बात की जाये, लेकिन श्रीमन्, ग्राज देश के सामने उत्तर पूर्व के हिस्से में तुफान ग्राया, पार्टी के समय से, लोकदल के समय से उस मैनेजमेंट ने हजारों करोड़ रुपये म्रा-साम के मुवमेंट में खर्च हो गये। सारा मुवमेंट बन्द हो गया । सारे देश में श्रर्थाभाव पैदा हो गया। सारे जो कारखाने थे बन्द पड़ने लगे। सारी जो पैट्रोलियम की लाइमें थीं वे बन्द हो गई। सारे डेवलपर्मेंट का काम बन्द हो गया । क्या यह देश के साथ विश्वासघात नहीं है। एक नेता ने भी श्रीमन खडे होकर नहीं कहा कि राष्ट्र के हित में यह है कि बैठ कर के **ग्राधिक दिष्टकोण के लिए, नेशनल इंटरेस्ट** के लिए. सार्व जिनक जीवन को ग्राज उन्नतशील बनाने के लिए सहयोग दिया जाय ग्रीर ग्राज उन पदार्थों जिनकी कि म्राज जीवन के हर क्षेत में जरूरत है, मुहैया किया जाय श्रीर श्राज म्रासाम म्रांदोलन को शांति का ऐसा म्रावरण पहनाया जाय कि नार्थ ईस्ट रीजन के लाग शांति के साथ रह सकें स्रीर स्नाज देश के ऊपर जो ग्राथिक भार पड़ र हा है वह कम हो सके। श्रीमन्, किसी भी नेता ने जो बातें कहीं श्रपने राजनैतिक दिष्टकोण से बातें की ।

1981-82

श्रीमन्, ग्राज गुजरात का सवाल है। क्या गुजरात में बरबादी नहीं हो रही है। भ्राज एण्टो रिजरिवस्ट पालिसी को लेकर नाना प्रकार के बयानात आ रहे हैं। अभी जगजीवन राम जी ने वयान दिया। उनके वयान को पढ़ें तो ऐसा लगता है कि चह बयान एक विद्वतापूर्ण तरीके से दिया गया है। दोनों तरफ बयान दिया गया है ऐसा लगता है। एक तो उनके हरिजन होने के नाते हरिजनों के रिजर्वेशन को कहने में कि यह तो स्राज मानवीय स्रधिकार है, यह तो संविधान में दिया हुन्ना त्रधिकार है इसको रिस्टोर होना चाहिए ग्रौर दूसरी तरफ श्रीमन्, दूसरों को जगाने में भी उन्होंने कोई कोर कसर नहीं उठायी। ग्रव तो यहां तक साबित हो गया है भ्रौर कुछ दस्तावेज भी मिल गये कि एक पार्टी का हाथ भी है। हालांकि उसके नेताग्रों ने कुछ खंडन किया है। ये लोग राष्ट्रीय विकल्प की बात करते हैं कि राष्ट्रीय स्तर पर सरकार को विचार करना चाहिए "नेशनल इंटेग्रेशन कौंसिल" की फीरन प्रधान

मंत्री जी को बुलाना चाहिए बातचीत शुरू होनी चाहिए ।

चलों निकलों गुजरात की सड़कों पर
प्रादि-प्रादि। श्रीमन् कितनी प्राज बरवादी हो
चुकी है। जब बःभी कोई प्रादोलन होता है
तो किस पर प्रसर पड़ता है। ग्राज चाहे
ट्रेनों को रोका जाय, चाहे बसों को लूट लिया
जाय, चाहे पिल्लक प्रापर्टी को नुकसान पहुंचाया
जाय, क्या इस नुक्सान का हमारी ग्राधिक
व्यवस्था पर ग्रसर नहीं पड़ता है? श्रीमन्,
ग्राज ऐसी स्थिति पैदा हो गयी है कि कुछ
राजनैतिक पार्टियों ने ग्रपने दृष्टिकोण
संकुचित बना लिये हैं ग्रीर उस संकुचित
दृष्टिकोण से रा ट्रीय सरकार की जो ग्राज
समस्याएं हैं उनको ज्यादा से ज्यादा कमजोर
वनाने की कोशिश वे कर रहे हैं।

श्रीमन्, हमारे शंकर घोष जी को कोई चीज समझ नहीं स्राती है कि कहां तरक्की हो रही है । दया यह गदर्नमेट आयी तो कोई तरक्की नहीं हुई ? इस गदर्नमेट ने जब 13 जनवरी, 1980 के बाद भार संभाला ती क्या एग्रीकल्चर प्रोडक्शन में वृद्धि नहीं हुई। हमारा देश श्रीमन्, कृषि प्रधान देश है। कृषि प्रधान देश होने के नाते ग्राज सबसे ज्यादा हमारे ऊपर, हमारी जनता के ऊपर जो भार पड़ रहा है जो कन्ज्यूमर गुड्स में महिगाई बढ़ रहीं है वह इसलिए कि हमारा स्रम का भंडार खाली है स्रीर जब सन्त का भंडार खाली है ती उसके लिए ग्रन्न की पैदा करना पडेगा। इनके तो स्राते सुखा पड़ गया, सारा अन्न का भंडार सूख गया परन्तु ज्यों ही इंदिरा गांधी ग्रौर कांग्रेस का शासन ग्राया तो श्रीमन्, ग्रापने देखा कि रबी की बम्पर काप श्रायी। ग्राज स्थिति यह है कि उस काप से इस देश का हमारा जो जनमानस है, जो गरीब लोग है वे भुखे नहीं रहेंगे। स्राज हमारी फसल ग्रच्छी ग्रायी है। श्रीमन् किसान या गांव में रहने बाले 80 फीसदी किसान इस फसल से खुश हैं। ब्राज ब्राम की फसल ब्रच्छी ही 1970 L.S.-8.

रही है, हमारी कृषि का उत्थान हो रहा है, हर चीज का उत्पादन हो रहा है। थरमल पादर ग्रादि का दूसरी जगहों पर बढ़ादा होता चला जा रहा है।

श्रीमन्, हरारी प्रधान मंत्री जी ने प्रेजीडेंट एड्रेस में वहां=ि 33 महीने के जनता पार्टी के शासन में जो इन्फलेशन उससे र्थाः श्राज हालत यह पैदा हो गयी है कि हमारी इक्नामिक पालिसी पर इसका बुरा ग्रसर पड़ा है .. (समय की घंटी) श्रीमन, पांच मिनट ग्रगर म्रापकी इजाजत हो तो मीर थोड़ा लगा। श्रीमन्, मैं ग्रापसे कहना चाहता हं कि ग्राज स्थिति यहां तक हो गयी है कि हमने इन्वेस्टमेंट पालिसी को बढ़ाया, अपने इन्फास्ट्रक्चर को बढ़ाया । स्राज इस बजट में किसी एक पार्टी के नेता के कहा कि 40 परसेंट आज किसानों के ऊपर, एग्रीकल्चर के ऊपर खर्च होना चाहिए । श्रीमन्, इस बजट स्पीच में है कि 40 परसेंट एग्रीकल्चर के ऊपर खर्च होगा तथा भीर दुसरे सब्जेक्टस पर खर्च होगा। श्रीमन, वजट तो कोई पढ़ता नहीं है, बजट की रूप रेखा देखता नहीं है, केंद्रल वे स्रांदोलन स्रांद करने के लिए वोट क्लब पर ग्राजाते है। ग्राज मैं कहता हूं या तो राष्ट्रीय दृष्टिकोण ग्रपनाइये या तो यह बजट जो कि एक प्रोडक्शन भ्रोरियेटेड वजट है उसको सही तौर पर जनता के समक्ष पेश की जिए। स्राज ऐसी हालत में ऐसा बजट कोई भी वित्त मंत्री, मै कह सकता हं, नहीं पेश कर सकता। पर हमारे दित्त मंत्री ग्राज इस काबिल हैं कि इनको मुबारकबाद दी जाए जिन्होंने एक इन्फास्ट्रक्चर पैदा किया, जिन्होंने इनवस्टमेंट की पालिसी ग्रखत्यार की, जिन्होंने विभिन्न सैक्टरों में ग्राज सबसे ज्यादा पैशा, जो पहले था, उससे ज्यादा उन्होने दिया। (समय की घंटी)

मुझे ताज्जुब होता है, मुझे समय नहीं है, श्रापने घंटी लगा दी, नहीं तो मै सारे बजट के श्रांकड़े पढ़ कर सुनाता कि श्राज हर क्षेत्र में ज्यादा पैसा रखा गया है श्रीर ज्यादा पैसा रखने के बाद श्राज मैं श्रापसे कहना चाहता [त्री नर्सिह नरायण पाण्डेय]
हं कि आज स्थिति यह है कि हमारे
देश की आधिक स्थिति को आधिक
प्रगति को, आधिक दृष्टिकोण को एक
नया रास्ता मिला है। इस बजट के
वाद मैं ऐसा सम्झता हूं कि इस बजट को पेश
करके माननीय बित मंत्री जी ने आज सारे
देश के ऊपर बड़ा उपकार किया है।
देश के सामने बजट के पहले क्या स्थिति
पैदा की गई थी, टैक्सेशन का बजट आ
रहा है और आज जब टैक्सेशन का बजट
आया, श्रीमन्, जब आम कनज्यूमर के
ऊपर इसका कोई असर नहीं पड़ा, तो
अव पोस्टर लगाए जा रहे हैं।

याज भी दिल्ली की सड़कों पर एक पार्टी पोस्टर लगा रही है कि इनफ्लेशन बढ़ेगा। यह एक घोखाधड़ी है। यब घोखाधड़ी में क्या रह गया है ? जनता ने य्रापको 33 महीने में, कन्ज्यूमर ने ग्रापको अच्छी तरह समझ लिया है, यब ग्रापको क्या समझेंगे। में याज भी सदन में कहता हूं कि यह बजट इनफ्लेशन को कण्ट्रोल करेगा, उत्पादन बढ़ायेगा और औद्योगिक परिस्थिति को पैदा करेगा और इस बजट से ग्राम ग्रादमी खुशहाल होगा, मल्क को सहायता मिलेगी और ग्राज इन्फास्ट्रक्चर ऐसा पैदा होगा जिससे कि सब तरफ प्रगति होगी।

इन्हीं शब्दों के साथ मैं इस वजट का हार्दिक स्वागत करता हूं।

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Mr. Piloo Mody. You have 20 minutes Mr. Mody.

SHRI PILOO MODY (Gujarat): I will decide how much time I will take.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): I am afraid, this is not possible. You will not decide so long as I preside over here.

SHRI PILOO MODY: In that case, I will sit down. You can go on speaking.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): I do not know whether you are aware of the fact that the party time is decided by the party leaders. It is on the basis of party allocation that you have been given 20 minutes. This is what the office has given and I am going to follow what has been given.

SHRI PILOO MODY: Follow it.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARA): If you do not want to speak, it is all right. In that case, I will call upon the next speaker.

DR. BHAI MAHAVIR (Madhya Pradesh): Mr. Vice-Chairman, Sir, I am afraid, there is some misunder-standing.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): There is no misunderstanding.

DR. BHAI MAHAVIR: Sir, you can insist that the party should not exceed the total time allotted to it. Let Mr. Piloo Mody take whatever share of that time he likes.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): The time alloted for general discussion on the Budget is twelve hours, out of which, 51 minutes have been given to the Janata Party. Of this 24 have been allotted for today. Am L right? (Interruptions) There are three speakers from your party who have given their names. It is for the party to decide. Hence, if Mr. Piloo Mody takes more time, to that extent, the other speakers will get less. Mr. Piloo Mody, you can start.

SHRI PILOO MODY: Kindly apologise.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): For what?

SHRI PILOO MODY: For having given a wrong decision.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): I think, the allocation of time per speaker has been done in consultation with the Chief Whips.

SHRI PILOO MODY: Which is why I am correcting you.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): This has been done in consultation with the Chief Whips. If, in your party, you have become the supreme who decides, irrespective of what has been agreed upon, then, it is for you to say so. If that is, so, I have nothing to say.

SHRI PILOO MODY: This is what I asked you to do.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): I would say again. There is no question about it. After all, there is a system in this House.

SHRI PILOO MODY: Within the system, I am pointing it out to you.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA: When three names are given from one party and 51 minutes are allotted, in consultation with the Chief Whip, the Chief Whip says that the first speaker should be given 20 minutes, the second speaker should be given 15 minutes and so on. To enable you to formulate your speech within this time, I said, you have 20 minutes. If you want to exceed this, within the time allotted to your pary, you are at liberty to do so.

SHRI PILOO MODY: Kindly note the time when I am starting. And I will hold you to that time.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Yes, yes, I will give you one or two minutes more if you like.

SHRI PILOO MODY: Thank you very much.

Mr. Vice Chairman, Sir, once again they have presented to the country a budget. And each year the budget seems to get more and more puerile, the exercise seems to get more and more puerile, the contents of the budget seem to be more and more puerile and each year the country has only apologies to produce for the people of this country, and no economic growth.

The last speaker was doing his duty. His duty was so painful that hardly had he completed his speech, he had to run away so that he is not there to listen to any rebuttal whatsoever of the utter non sense that he spoke about the budget giving economic direction to the country. (Interruptions).

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI SITA RAM KESRI): I hope Mr. Mody will not also go away after giving his speech.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): I think Mr. Mody did not remain there last year...

SHRI PILOO MODY: For this I had the courtesy to write to him ahead of time and apologise because I had to go. (Interruptions).

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): No interruptions please. (Interruptions).

SHRI PILOO MODY: What do you think I was speaking on?

SHRIMATI SAROJ KHAPARDE (Maharashtra): You were passing remarks...

SHRI ARVIND GANESH KUL-KARNI (Maharashtra): You were going to speak on cosmetics. (Intervuptions).

SHRI NARSINGH NARAIN PANDEY: I am very much here.

SHRI PILOO MODY: Thank you, I now see you.

The previous speaker obviously had to go somewhere. He has said so many things that he did not believe in, for example, that this budget has given economic direction. What is the direction, I would like to know. He also said that the Janata Government exhausted the foreign exchange of the country. This is not a matter of speculation, wishful thinking or propaganda. Mrs. Indira Gandhi left this country's Prime Ministership in

[Shri Piloo Mody] March 1977 and she left behind a. foreign exchange reserve of about Rs. 2800 crores.

SHRI KALP NATH RAI (Uttar Pradesh): 2400 crores.

SHRI PILOO MODY: Shut up. It is Rs. 2800 crores. When she again took over in January 1980, she had more than Rs. 5000 crores worth of foreign exchange reserves. What is he talking about, or what are you talking about, that we depleted the foreign exchange reserves of this country?

Then he said that today queues have disappeared. I think his memory muct be very short. It was the Janata Government which eliminated the queues in all commodities, in all the essential commodities. And today you have them back again. Once again there are long queues, queues in which you can spend the whole day gossiping with the people around you and at the end coming home with an empty bag. The other thing that he said is that it was the Janata Party which brought about inflation. I canunderstand the sort of level of illiteracy that exists over here. There have been only two years in the hishory of Independent India when prices were controlled, (Interruptions) when prices went up by only two per (Interruptions). It was only in two years in the history of India. and those years were 1977 to 1979. (Interruptions), years of Janata Rule.

SHRIMATI SAROJ KHAPARDE: As the ladies, ask the women the prices were controlled by your Government.

SHRI PILOO MODY: Anyway. I am very thankful to the Finance Minister in the sense that it now appears, after having heard me year, that a certain element of realism is dawning on him—that you cannot produce growth in this country through excessive taxation. So. he does not tax directly. While gestation period in his mind is going on and his development is taking

place as a Finance Minister-I sorry he is not here to hear my comments personally—he has realised that he has to control inflation. Unfortunately, he does not know how. He is trying his best, for which I give him every credit, but he does not know how to control it. And the thing he must realise is that taxation will not give the desired results, either in terms of resources, or in terms of controlling inflation. He has produced a budget which has neither.

1981-82

Without knowing it or without wanting to admit it before the Finance Minister comes and presents his budget, the Railways have increased their fares by Rs. 360 crores, the drug and medicine industry by Rs. crores steel has increased by Rs. 400 crores, coal has increased by Rs. 150 crores and oil by Rs. 1200 crores. This is the extent of cost-push alreaintroduced into the budget before the Finance Minister delivered Now you have, the budget speech. something like Rs. 2000 crores in price rises, already projected for the next year and you have in addition to that, added about Rs. 306 crores in taxes and postal rates which have been introduced into this budget very very surreptitiously, of which Rs. 275 crores are taxes—I am giving these round figures-and Rs. 31 crores in postal charges. In addition to that. there is a deficit which has been left uncovered in this budget of something like Rs. 1535 crores, if I remember correctly. And this includes, Sir, credit for Rs. 800 crores that he has taken for, what is known, 'BB'-that is, the Black Bond, or the Bearer Bond.

In the civilised parts of the world Mrs. Saroj Khaparde, 'BB' stands for Brandy and Benedictine. It is only over here that it means 'Plack Bonds' What are these 'Black Bonds'? People have so little faith in your :Black bonds' that so far there has only been a subscription of Rs. 35 to 45 crores. And the Finance Minister expects that by the end of this month. Rs. 200 crores will be subscribed-I do not know by what miraculous means. And in the next year, he has taken credit for another Rs. 800 crores with which he is going to fill in the deficit that he has created as a result of his budget expenditures. Sir, I do not know how he is going to do this. But it is quite evident that it is not going to happen.

Sir, I would like to tell the Finance Minister that these days a degree of sophistication and technology has developed in the handling of black money and the issue of these 'black bonds' is the crudest of all methods in which to handle black money. That is why you find that nobody is subscribing to it, or falling a bait to this remarkable 'Black Bond' issue that has struck somebody's genius in the Government—I do not know who?

There is another thing. This lack of subscription to the 'Black Bonds' is a clear indication of the fact how much the people of this country trust your Government. They have faith in your Government and that is why they are not prepared to buy those bonds. All that the Finance Minister can do is to hold out threat, "Well, if I do not get it this way, I will have to bring in additional taxation". He is welcome to bring in additional taxation. Instead of prices going up by 20 per cent, next year they will go up by another 20 per cent. or upto 40 per cent. Who cares about inflation? Because nobody has understood the fundamental fact inflation that it is a tax. Inflation is not merely a price rise; it is a tax. The most nefarious, ugly and meanest of all taxes is inflation. And while inflation may affect a rich man only to the extent of 80 per cent as against to the poor man who is affected to the extent of 120 per cent of the inflated amount. I want to understand that the incidence of inflation on the poor man is considerably larger than almost 50 per cent more than the incidence of taxation on better off or well-to-do persons. what has been the inflation last year? The Finance Minister promised us last year that there would

be no inflation, that is was strictly under control. I told him then, as I am telling him now, that he was going to see 15 per cent at least, if not 20 per cent. Sir, 15 per cent is what they have already admitted to. By the 31st of March, inflation over the last year will have reached 20 cent at least And then he says, have increased the Plan expenditure by 20 per cent. Well, if you have increased Plan expenditure by per cent and if there is a 20 per cent inflation, well you please tell where the growth is going to come from?

The fact of the matter is that after, a hell of a lot of tom-tomming and a hell of a lot of tom fooling, they produced a magnificent Sixth Five-Year Plan which does not vary as much as one percentage point either on expenditures under various heads or the programmes that the Janata Government had framed and the grammes that this Government has framed. There is no variation at all. You just took 18 months to do that, and 12 months to condemn the Janata Party and fool the people. (Interruptions)

SHRI DINESH SINGH (Uttar Pradesh): What is ...(Interruptions)

SHRI PILOO MODY: Where is the question of complaints? I am talking about growth, not complaints. In any case, you should have no complaint because both the Plans were made by your party.

SMRI DINESH SINGH: You are complaining. I am not complaining. (Interruptions)

SHRIMATI HAMIDA HABIBUL-LAH (Uttar Pradesh): Mr. Piloo Mody should be the Finance Minister. (Interruptions)

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Order, please.

SHRI PILOO MODY: Last year I told you there was a Rs 5,000

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crore cost push in-built into the budget which would push prices up. Did you realise that Mr. Venkataraman has the rare distinction of being the only Finance Minister during whose tenure increases in the price index have automatically increased the D.A. three times and is poised for another increase? This has cost you Rs. 600 crores more in this budget.

Where is this money going to come from except the printing presses at Nasik and elsewhere, and how do you bring out money which has neither goods nor gold to back it up? This creates, what is known as, hypersensitive inflation, and when you have this, as I told you, it is the cruellest blow that you can administer to the common man of this country. But nobody cares about this.

Nobody cares if the poor man is taxed in this fashion. And then a great show is being made that they have given relief to the middle classes. What relief have you given to the middle classes? You have given your self some relief, I accept. I congratulate the Finance Minister wholeheartedly that he has exempted 14 lakhs of tax-payers who pay Rs. 2, Rs. 4, Rs. 10 and Rs. 20 worth of taxes from having to pay taxes because your expenditure on collecting those taxes used to be in hundreds of rupees per individual and, therefore, you have exempted 14 lakhs to save yourself this work. Whether you save yourself a commensurate amount of money or not I am not prepared to bet at all because, although you have now reduced the burden of your tax-gathering machinery by 14 lakhs of assessees out of hardly 40 lakhs, that is a hell of a large percentage. Thirty five per cent of the tax assessees you have been exempted. Show me a commensurate saving in your tax-collecting expenditure and I will say this Government means something, has some sense. But, Sir, on the contrary past experience shows that there will be an increase in the

tax-gathering mechanism over this year.

Then there is, of course, the question of cost push. This nobody bothers about, in this Government or, for that matter, any Government. Nobody bothers to calculate what a cost push is.

Inflation is not the result of one policy, two policies, three policies, four policies or five policies. It is a combination of policies which creates a cost push. When prices go up, when there is deficit financing, when there is greater taxation, when there is making of illegal money, when there is smuggling, all these factors contribute to a cost push. And the cost push in this Budget is going to be of the order of Rs. 6000 crores; considering that there will be another 20 per cent inflation, it may go up to Rs. 7000 crores.

I do not know what you are going to do: I do not know what the poor people of this country are going to do You have come to the absolute brink of your economic system. Why this Budget is completely colourless is because as I said, the Finance Minister has run out of surprises. He keeps on scratching his head, but nothing comes out. And therefore, heard a little bit of what I said last year, he has done this. I wish he had read my speech before framing Budget, because it would have helped him considerably in not making the same mistakes over and over again. What he has done is that he has received some sort of signal, but it is not enough. The relief which he promised to the middle class taxpayer is nominal; it will be more than swallowed by the inflation-more than swallowed. If he had not given this relief and if only he had made a substantial effort to control prices, he would have achieved a magnificent result.

What you need, Mr. Finance Minister, what this country needs, Mr. Finance Minister, what this nation needs, my dear collegues of the Con-

gress (I) Party, is a zero deficit budget for several years to make up for the extravagance and folly of 33 years of meaningless spending.

Budget (General)

Do you realise how much subsidy is going into your Budget? You are subsidising each and every section of the society for no reason. You are subsidising industrialists, you are sidising producers, you are subsidising fertilizers. The tragedy and about subsidising fertilizers is that the benefit does not go to the farmers; nor does it go to the producers; it somewhere in-between, And falls these in-between agencies are proliferating at a speed and rate which is unbelievable.

The greatest subsidy is to the Food Corporation of India. Do you realize how much subsidy the Food Corporation of India consumes? And you think that the benefit of the subsidy goes to the common man. Please see that it goes to the common man. But it is not within your competence and capabilities to see that it goes to the common man. The subsidy goes only in proliferating the bureaucracy and to the great expenses that these large corporations incur on themselves.

will give you a very good example; and it is not an Indian example that I am going to give you because if I give you an Indian exampye you will say Yeh paksha pashan ki bat hai. I will give you the example form the United States of America a capitalist society. In the United States of America, between the years 1966 and 1976, which is a tenyear period, they spent \$109 billion additional-I use the word 'additional' -on social security, medical care, uplift of the poor etc. \$109 billion additional. And there were in the United States 25 million identifiable poor. And when they say 25 million, it is not like the statistics in this country which can be cooked up in the Secretariat. There were 25 million identifiable poor there. And if they had taken the money directly from the Treasury and put it straight into the

pockets of the poor, each one would have collected \$8,000 per year for ten years. Given a minimum family of four, it would have meant a family income of \$32,000 per year which is certainly the income of an upper middle class family even in the United there are still 25 States. Instead million identifibale poor in the United States, the reason being that the money allotted for these purposes is like the subsidies that you give to the Food Corporation of India It is invariably swallowed by the middle classes by the supervisors, the field workers for offices, for air-conditioning, TA, DA, PA and other thingsevery thing except by those for whom the relief is genuinly meant.

And, therefore, you have to come to some very serious conclusions without trying to blame anybody. You must come to some very serious conclusions—that the agencies that you employ for the eradication of poverty. unemployment etc. etc. are not capable delivering the goods. Therefore, you must find other ways of aiding the poor, of eradicating poverty, of finding employment, of controlling inflation. You cannot do these through methods which you have been pursuing over the last 30 years. It $i_{\rm S}$ this realisation that has to dawn on you. But what are the chances of you people ever understanding things?

SHRI PRAKASH MEHROTRA: When you are coming to power.

SHRI PILOO MODY: Pray for the day my dear fellow. If you are an Indian you will pray for that day. If you are not an Indian, by all means make fun and laugh.

A small diversion. Sir, we had a very sad incident. Mrs. Gandhi is very fond of saying that India's reputation abroad during the non-Indira rule had deteriorated rapidly and that after she came back its reputation had gone up tremendously. It so happened that the World Bank recently cancelled a loan given to us. And the World Bank cancelled that loan on two regular factors. A few months ago the World Bank announced to the

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whole world that India had slipped from the position of a Third World country to that of a Fourth World country. We enjoy this rare distinction with 15 African countries. Let us not take the opinion of the World Bank because after all it is a CIA sponsored organisation. The Planning Commission which, you know is a preserve of the Nehru family, not yours or even Dr. Zakaria's. It has an organisation which was Nehru's great pet, known as the National Statistical Organisation. Within two hours it come out with a white paper. Have you read it, Mr. Finance Minister? It narrated 30 years of Indian planning. In that paper they demonstrated chapter and verse how the 30 years of Indian planning had damaged the Indian economy. As per today in a list of 120 countries ...

SHRI ARVIND GANESH KUL-KARNI: That must be a CIA work perhaps.

SHRI PILOO MODY: May be there are CIA men in our Planning Commission also. But in a list of 120 developing countries, our development effort and results gave us the rank of 91. The other reason is that you switched consultants for wrong reasons. Are you proud of this.

Sir? It is a fabulously rich country this India, a country endowed with all the talent expertise, knowledge, resources that you can know-how, possibly imagine in terms of men, money and materials, but all we can produce through the agencies of our Government, has given us the 91st rank out of 120 developing countries in the world. We should hang our heads down in shame. I am not bantering with you about which party did well on such fanciful dreams such as my friend Mr. Pandey was dreaming over there. There is not even one vital sector of our economy which can produce results. We can only talk about them in our speeches. On the ground there is nothing. Look at the miserable condition of your power. Look at the miserable condi-

tion of your power-houses. Inspite of every conceivable thing, depending, hinging on that, you are hanging, absolutel impotent. You cannot improve it by even 2 percentage points. The production of power or the production of coal or the production of oil or the production tilizers or the production of cement in this country. इन्होने कहा कि सीमेट मिल रहा है । Ιt not enough क्या सीमेंन्ट ग्रासमान से ग्रा जायगा। Look at the state of your communications. I do not know about you, Mr. Minister, but you cannot use the telephone in this country any more; it is no longer on instrument of reliable communication. Your postal services are no longer a reliable instrument of communication. Your telegraph system has gone out. send a telegram, it sometimes takes longer than a letter to reach its destination. What sort of a country do you want to turn India into?

You must buckle down and have an effective campaign in at least one or two sectors. But there is no concentration at all—only pompous idiocies which are mouthed day in and day out by politicians over here.

You just heard my friend over here telling you about the agricultural allocation. Sir the Janata Party had taken the allocation to agriculture to as high as 42 per cent. Do you know what the allocation this year is? is 13 per cent against the comparable figure of 28 per cent during the Janata rule. And this 13 per cent, after you have calculated the inflation of $2\frac{1}{2}$ years, really means that, as compared to the 28 per cent that the Janata Party allotted for agricultural purposes, you have allotted something less than 10 per cent. And you call yourselves friends of the farmer. made a mistake. In the allocation for agrículture, you probably included the expenditure of the "Kisan Rally" also, because it is only by including it that you can make a credible showing on the allocation for agriculture.

Then, let us talk about subsidies, for the Food Corporation of India, fertilizers and even exports. Expor-

ters in this country are also subsidised and God knows how many other people. Do you realise that out of your total expenditure, which is now getting larger and larger, you have no development funds left? Each year you are investing less in your Five Year Plans. I said this to you last time, that your investment had fallen. Why, even Mr. Charan Singh invested more during his stand by Government or whatever it was. He invested more than you have. And this year you have invested less than you had last year. And then, Sir, they say "We have made a big Plan which is going to change the future of the country". I do not see how.

And then what do they go and tax Charitable Trusts! finally? the only "bichara bakra" that Finance Minister could find to tax, and that also at a penalising rate of 3 per cent. It is because he has run out of charity in his own heart that he wants all charitable activities by all people in this country to cease. He has taxed charitable trusts. Do you realise what good work these trusts are doing? May be there are always a few black sheep in every category. But these are educational trusts. trusts, scientific research trusts, medical trusts. Were these trusts the only thing you could find to tax? Sir, I sometimes wonder whether it is human ingenuity that is ruling over us or it is some sort of human refuge.

Now about employment. Do you realise how much ramage you have done to rural employment in this country?

SHRIMATI SAROJ KHAPARDE: Really?

SHRI PILOO MODY: You will learn some day. I do not know when. Your time is getting short Every year you are getting older by one year, and with the amount of mischief you make over here, in your case it may be a year and a half every year. Whereas the Janata Party in its budget had provided something like Rs. 340 crores for rural employment, this year you have provided only Rs. crores-and that also of the depreciated rupee. (Interruption) You get the same papers that I get.

SHRI MAGANBHAI BAROT: Mr. Mody, read the second line.

SHRI PILOO MODY: I am sorry if I have made a mistake; I would very happy to withdraw it.

SHRI MAGANBHAI BAROT: You are mistaken.

SHRI PILOO MODY: [am glad that the Minister personally assures me that he is going to spend next year more than Rs. 180 crores on rural employment.

Then he has claimed credit for having put three million people above the poverty-line. I assure you that as a result of your Budget and your economic policies in the next twelve months, instead of three million people com ng out of the poverty line, ten million people will go under the poverty line. You write it down. please. You don't have to rebut it. We will discuss it next year this time. And don't keep changing the difinition of the poverty line. You can lift it, you can put down, like the high jumper scales, they keep on reducing the poverty line so that less people are presumed to be under it. Why is all this happening? (Interruptions)

ग्रव मुनिये केसरी जीं, इसमें ग्रापको कछ सुनने को मिलेगा, कुछ समझने को मिलेगा।

Now about resources. Everything revolves round the fact that you want to spend more than you earn, and that the people sitting behind want you to spend more than you can earn. You have to find a way of earning more. you don't apply your mind at all, because you are all parasites on society. There is not one amongst you who is what I would call a producer. world is divided amongst two species of human beings. One who produces more than one consumes, and the other who consume more than he produces. Obviously there are more people here who consume more than they produce, and obviously they represent the majority. They are all parasites society, who consume more than they produce, and therefore, they do not

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know how to earn except that somebody had told them, may be, that you can earn more if you tax more. So they go on taxing, taxing, taxing till they have exhausted the instrument of taxation. It is no longer a means by which you can produce resources.

Then we are told that if people start saving, you can utilise or misutilise those savings, keep pumping it into Government expenditure which you have been doing irresponsibly for several decades. You find that even savings are beginning to sink. You can give an impetus to savings; you can improve the quality of savings.

You have, for instance, bank deposits, There is no reason why bank deposits should not be treated on a par with your investment in things like Unit Trust, which enjoy a certain degree of exemption. People have confidence the banks even though you have nationalised them. You will find that you really have greater opportunities. But what are you really doing? You ask the banks to collect more investments and then you take them away from the bank. This is going against the basic concept which is going to produce resources in this country. I want you to understand that the disease of country is that we have constantly taken the rupee away from the productive hand and put it in the hands of the less productive. This is the basic point that you have to tackle. You have to see that every rupee produced this country is entrusted to the most efficient hand that can spend it wisely; otherwise, you get results like this.

There is a Government magazine, a Government-sponsored magazine called YOJANA. YOJANA says, "The public sector enterprises cover a wide range of manufacturing and production activities with a total investment of about Rs. 17000 crores." Rupees seventeen thousand crores—all of which surreptitiously taxed. All this saved money of the people of this country over thirty years has been ploughed in this fashion in the public sector. It also says, "The

sales of the public sector undertakings in 1978-79 were to the tune of Rs. 12,137 crores.' Rs. 17000 crores of investment producing Rs. 12000 crores of goods: Is it conceivable anywhere in the world that when you invest thousand rupees, you get out of it only Rs. 700 or Rs. 800, by way of production, not profit? As far as profit concerned, there is none. There has been a loss of Rs. 270 crores. And this is because they have some prime monopoly items. That is why they make any profits at all. Using cost plus, value plus, inefficiency plus techniques, you produce for Rs. 100/- add another Rs. 20/- and sell it for Rs. 120-. The Indian consumer has no choice. He has to buy orďο without it. He has it or without to pay do This is the way you are making money. The public sector continues to losses. But there are 83 units which are good units. There are 83 public sector enterprises which are providing all manner of housing and other facilities to their employees. These are good. They spent over Rs. 500 crores on these facilities. During 1978-79 83 units produced almost Rs. 500 crores of profit. So, there is good and there is bad. You have got to attack the bad and you have got to encourage the good. You cannot use the same brush to tar these things with. If there are public sector undertakings which are making profit, by all means let them invest more. But do not pour money down the drain on the bad, there are also mammoth steel plants which cannot produce any steel and which produce any profit. How can they? They have a management structure which is so over-loaded. There is private sector steel plant which happens to be run by my brother. And so it makes it a little difficult for me to talk about it. It is an absolutely old plantseventy years old. It has been modernising now and then. Still it produces steel comparable to that of any public sector plant. It produced two years ago 105 per cent and last year 95 per cent of its rated capacity. We have beautiful steel plants. There are in India steel plants which are better than plants

anywhere else in the world. Bokaro, Durgapur and Rourkela are very sophisticated steel plants. But look at their production and profit. All these are given in this book. Mr. Finance Minister, please read them. As far as profit is concerned, they cannot produce profit; they cannot produce steel. How can they? My brother is a very ordinary manager in the context of managers. There are far superior managers in the public sector plants. But they do not have the authority my brother has. Sitting over my brother are J.R.D. Tata and Nani Palkhiwala who may disagree with him only at their own risk and cost, whereas the poor manager in the public sector steel plant has his own Board with whom he has to reckon and then there is a Board of Sale and on top of it sitting are 32 Under Secretaries and Deputy Secretaries over Managing Director, who has to wait for 3 hours, 4 hours and 5 hours outside sitting very often along with Chaprassis in order to see them. Then, over the Deputy Secretaries there are six Joint Secretaries, two Additional Secretaries and one full Secretary and on top there is the Minister of State and on top of him there is the Cabinet Minister and on top of everything there is the Prime Minister herself. What chance does this poor fellow have to manage anything at all? (Interruptions). Every time the Prime Minister's name is mentioned, one of these women must get up and say something. It has something to do with Chemistry, I do not know what.... (Interruptions).

SHRIMATI HAMIDA HABIBUL-LAH: It is because of the conspiracy by the private sector. That is what the Janata Party insisted on...

SHRI PILOO MODY: Madam, Please.

SHRI ARVIND GANESH KULKAR-NI: Why not ask Mr. Kedar Pande to create more second class Cabinet berths so that all this trouble will be over.

SHRIMATI USHA MALHOTRA (Himachal Pradesh): We are after you...(Interruptions).

SHRI PILOO MODY: We will welcome you with open arms...(Interruptions). Do you mean this old man or this young man?.. (Interruptions).

Sir, I was speaking about the publicsector in the context of resources because it is resources that you Then you are left to foreign aid, multinationals and instruments like that for augmenting your own miserable resources which you do not know how to collect, even it exists in India. does not exist in India, it exists among Indians abroad. And they are willing to bring it back to this country. But you cannot create conditions for that. You are small-hearted and petty-minded people. You do not want the enormous wealth that Indians have built themselves abroad, even though they are itching and dying to bring it here. It is because the moment it arrives here, you want to grab it and eat it up. Well, if you want to grab it and eat it up, it is not going to come back. But these people went abroad to money precisely for this reason. went abroad and made money and they wanted to bring it back and utilise it for the good of the country. But your genius does not permit it. Devising ways and means of doing it. genius does not permit. Devising ways and means of doing it.

But the most nefarious of all expenditures, apart from what is spent on the lady Members of Parliament, (Interruptions)....the most nefarious of all expenditures, is the wasteful administrative expenditure that takes place in this country. You know, we import machinery at random. There are crates of machinery lying all over the country which have not even been opened, some for some months, some for ten months, some for years, some for vears, some for fifteen and years. But they are in a fine condition, brand new, but not opened at all. Some damned tool imported it then he has forgotten about it because the Government has changed its policy.

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Dauger (General)

Sir, there is tremendous scope for saving in administrative expenditure. I told the Finance Minister recently: "Why don't you find a voluntary retirement scheme for Government servants? If a Government servant, who is forty years or forty-five years or fifty years old and if he is given four of five lakhs of rupees by way of retirement benefits which he would have in any case earned and, in fact you would have him had he continued, he may have a chance of making a new and better life for himself and stop all recruitment at the other end?". You have to cut down somewhere this enormous burden that you are carryingthe Governmental expenditure, nonperforming, non-functioning non-Plan non-productive, expenditure. The largest scope is available there.

Then, there is one more field where resources are concealed. Do you realise that there is capacity for production worth five thousand crores which is not being utilised, but which is lying idle? There is that much of already built-in capacity for an additional production of five thousand crores or so. If you can only do that, if you can only get that going, all your deficit and all your tomfoolery in this Budget would have been washed away and you would have had a stable economy with no inflation, if you just improve your production, by utilising that unutilised productive capacity in the country.

But who is going to do it? This debate will continue and will be over and then they will pat themselves on their backs saying that they have won the debate and nobody will care for any of these things. And thus it will go ontomorrow's political equations being talked about tomorrow. Why don't you put penalties on people who do not produce, whether it is the public sector or the private sector? Penalise them, tax them.

SHRI KALP NATH RAI: Should we tax you then?

SHRI PILOO MODY: You can, and you have done it from the beginning and still they have not been able tax you. And it has nothing to do with the colour of your jacket.

SHRI ARVIND GANESH KUL-KARNI: He has produced the kisan rally.

SHRI PILOO MODY: Then we should tax him. It is Rs. 100 creres and 67 per cent of that how much? It is Rs. 67 crores.

Therefore, Sir, what you need basically are short-term goals such as have indicated-get that much production going within the country and all your sins will be forgiven-and then pursue long-term goals such as entrusting the rupee from the inefficient to the efficient in all sectors. Whoever has the authority to spend, he must be the most efficient. must be the most efficient possible pair of hands that must spend This is the only cardinal principle with which you can run the econo.ny.

We want an honest rupee, we want an efficient rupee and we want a productive rupee. These are the two postulates around which the planning should take place and these are the two postulates around which the Budget should be framed and these are the two postulates which you should think about when you go home and sleep.

Sir, I would also particularly urge the female Members to 'sleep' happily over these sound principles. Thank you very much, Sir,

SHRIMATI HAMIDA HABIBU LAH I wish you had been the Finance Minister during the Janata Anyway, you missed the bus.

कल्पनाथ राव : उपसभाध्यक्ष महोदय, जो बजट सरकार द्वारा प्रस्तृत किया गया है, मैं उसका स्वागत करने के लिए ग्रौर समर्थन करने के लिए खडा हम्रा हं।

बजट प्रस्तृत होने के बाद हिन्दुस्तान के करीव-करीव सभी राजनीतिक दलों ने और इस देश की जनता ने इस वजट का समर्थन किया ग्रीर देश के ग्रंदर मझे ग्राक्चर्य है कि यहां तक कि इस बजट का समर्थन मानोपली प्रेस ने भी किया, जुट प्रैस ने भी किया, लेकिन मझें आश्चर्य है कि मानोपली हाऊसेज के प्रतिनिधि मोदी जी इस बजट से प्रसन्न नहीं **ぎ**1-

मझे ग्राश्चर्य है कि जिन लोगों ने इस देश को बिलकल ग्रंधरे के काले दरिया में डुबो दिया, जिन्होंने इस मुल्क की श्रर्थ-व्यवस्था की रीढ तोड दी, जिन्होंने इस मल्क की राजनीतिक स्थिरता को खत्म कर दिया, जिन लोगों ने इस मुल्क की ग्रायिक व्यवस्था को चकनाचुर कर दिया, ऐसे लोग इस बजट का विरोध करते हैं जिस बजट का समर्थन सारे देश के अन्दर किया गया है। सदाल इस वात का है कि परिस्थितियों के अनकूल, एक सन्दर्भ में कोई वजट कैसा है ?

श्रीमन तीन वर्ष के जनता पार्टी के क्शासन में हिन्द्स्तान का जी एन पी गीथ रेट 7 प्रतिशत से घटकर साढ़े तीन प्रतिशत हो गया। तीन वर्ष के जनता कुशासन में मुल्क की पोलिटिकल स्टेबिल्टी पूर्णरूपेण खतरे में पड गई।

श्री पीतृ मोदी: तीस साल में क्या था।

श्री कल्पनाथ रायः तीन वर्ष के जनता कुशासन में इस मुल्क का कोई भी प्लेन नहीं हुआ। इनके दिमाग में एक रोलिंग प्लेन थी श्रौर वह रोलिंग प्लेन भी यह देश को तीन वर्ष में नहीं दे सके।

दुनिया में हमारी इमेज गिरी, राष्ट्र चरमरा उठा और परे देश ने एक नारा दिया कि---मक्कारों के पाप की गठरी ढोने का यह वक्त नहीं, इन्दिरा लाग्ने, देश बचाग्री, सीने का यह पक्त नहीं -- ग्रीर इन जैमे मक्कारों के हाथ से हिन्द्स्तान की हकमत तीन वर्ष के बाद पनः कांग्रस के हाथ में ग्राई।

श्रीमन, किसी मत्क के विकास के लिए पहली जरूरी शर्त है .. (ब्यदधाग)

उपसभाध्यक्ष (डा० रफीक जकरीया) :: वे मिनिस्टर नहीं थे उस बक्त . . .

श्री करपनाथ राय : नहीं वे हैं कठपुंजी घादी अर्थव्यवस्था के समर्थक, वे है स्वतंत्र पार्टी के नेता, वे हैं समाजवाद के शतु, वे हैं दुनिया के इजारेदारों-- वे है दुनिया के पूंजी-पतियों के समर्थ क, सारी जिन्दगी में ऐसे लोगों ने कोई काम नहीं किया है। यह कौनसी बात करेंगें। यह कहते हैं कि हिन्द्स्तान ने क्या किया--मैं पूछना चाहता हूं कि दुनिया में दो अर्थ-व्यवस्थायें हैं, सारी दुनिया को लुट करके स्रमरीकी स्रर्थ-व्यवस्था का निर्माण हुम्रा है, यूरोप ने पूजीबादी म्रर्थ-व्यवस्था का निर्माण सारी दुनिया को लूट करके किया है और एक कम्यनिस्ट अर्थ-व्यवस्था है जिसमें लौह-तानाशाही के अन्तर्गत 63-65 वर्षी से कम्युनिस्ट ग्रर्थ-व्यवस्था का निर्माण हुग्रा है ... (ध्यवधान)

हमने हिन्दुस्तान में पून: डेमोकेटिक सीशलिस्ट वोटों के माध्यम से . . . (व्यवधान)

श्री रीज मोदी: तुम भी एजेंट बन गरी।

कल्पनाथ राय : . . . हमने डिवलपर्मैंट की बात सोची है। मैं मोदी साहब से पूछना चाहता हं मझे एशिया का या ग्रफीका का एक राष्ट्र बदाएं जिसने डेमोकेटिक सोशलिस्ट एक्सपैरिमैंन्टेशन के माध्यम से इतनी ज्यादा प्रगति की हो।

[गो कल्पनाय राय]

म्राज हिन्दुस्तात दुनिया को छटवीं एग्रोकत्वर पावर है ... (व्यवयान)

SHRI PILOO MODY: Even Ceylon is going better than you are.

श्री कल्पताथ राय: ग्राज हिन्दुस्तान दुनिया में ग्राठवीं इंडस्ट्रियल पावर है ... ग्राज हिन्दुस्तान दुनिया का तोसरा टकनिकल नोहाऊ पावर है, ग्राज हिन्दुस्तान दुनिया का छठवां एटमिक पावर है, ग्राज हिन्दुस्तान दुनिया के मेजर वरल्ड् पावर के रूप में एशिया ग्राफीका के रंगमंग पर उभर कर ग्राया है। उपसभाध्यक्ष महोदय, मैं ग्राप के सामने इस बजट के संबंध में कहना चाहना है।

3 वर्ष के हालिडे के बाद, "3 वर्ष के जनता पार्टी के कुशासन के बाद हमने ग्रपनी ग्रगली पंचवर्षीय योजना बनाई श्रीमती इन्दिरा गांधी के नेतत्व में । हिन्दुस्तान में सब से कम समय में छठी पंचवर्षीय योजना मसविदा तैयार हुन्ना जिसमें 97500 करोड़ रु०कालक्ष्य रखा गया है। सबसे कम समय में हमने अपनी प्रायरिटीज को तय किया। हमने यह बजट भ्रपनी छठी पंचवर्षीय योजना के मसचिदे की लाइट में वनाया है ग्रीर हमने उस छठी पंचवर्षीय योजना में प्राथमिकताएं तय की हैं। हमने प्राथमिकता तथ किया है कि कृषि का विकास करेंगे; हमने प्राथमिकता किया है कि साइन्स एण्ड टकनालाजी को ग्रागे बढ़ाएंगे, हमने प्राथमिकता तय किया है कि हम ग्रपने देश की सीमाग्रों की रक्षा करेंगे, हमने प्राथमिकता दी है उर्जा शक्ति के उत्पादन को । अपनी छठी पंचवर्षीय योजना के माध्यम से जो प्राथमिकताएं तय की हैं उसी के कांटेक्स्ट में अपने इस वजट की भी तय किया है, ग्रौर उपसभाध्यक्ष महोदय, इस ·बजट का पूरे हिन्द्स्तान के ग्रन्दर स्वागत किया गया है। यह 'टाइम्स ग्राफ इडिया' ने कहावेलकम बजट ; यह 'स्टेट्समैन' कहता है---्वेलकम बजट ...

श्री **रोतू मोद्दो**ः पूंजीयितयों के पेपर हैं।

श्री कत्पताथ राय: ग्राप ता माने हुए पूंजीपितयों के एजेण्ट हैं। ग्राप तो की इंटरप्राइज के समर्थक हो। ग्राप तो स्वतंत पार्टी वाली विचारधारा को मानने वाले हो। इस लिए मैं ग्राप से कोन सी बात करूं?

उपसभाध्यक्ष महोदय, इस छठी पंच-वर्षीय योजना की प्राथमिकता को महेनजर रखते हुए हमने इस बजट को बनाय। है। उपसभाध्यक्ष महोदय, हमने इस बजट की श्रपने चुनाव घोषणा-पत्र को महेनजर रखते हुए बनाया है। हमने श्रपने इलेक्शन मेनिफेस्टो में कहा है:

"Congress reiterates its faith in, and determination to achieve the objective of a socialist society adopted under Jawaharlal Nehru's leadership and enshrined in the Constitution of India under Smt. Indira Gandhi's leadership. Congress will rectify the distortion introduced by the Janata Party Government in the concept of planning and once again utilise the planning process to reorganise the national economy so as to establish a harmonious belance between various sectors and to ensure full utilisation of human and material resources so as to enable involvement of the largest number of our people in economic activity free from exploitation.

Congress will resuscitate the economy and put it back on the road to recovery and self-sustained growth. The emphasis on technological development which suffered a set-back during the Janata Party regime will receive renewed attention and support.

Congress will make a two-pronged attack in respect of demand supply, in order to contain the two digit inflation unleashed by the Janata Party Government. Conspicuous consumption will be

controlled by appropriate fiscal measures and monetary management. A coordinated and effective programme will be drawn to boost the sagging levels of production by improving the investment climate and providingtimely and adequate supplies of essential inputs. Full utilisation of licenced capacity in all sectors will be ensured by insistence on drastic efficiency measures. Determined efforts will be made to remove transport bottlenecks, to improve the operating efficiency of power plants and to deal deterrently with smuggling, hoarding and other economic offences. Recourse will be made on a cautious and selective basis to utilise our foreign exchange reserves for vital imports calculated to increase local production capacity and enhance export potential in the long run."

हमने अपने 1980 के चुनाव घोषणापत में जनता को वचन दिया था कि हम प्लांड इकानामी के माध्यम स मुल्क की समस्यास्रों का हल ढूंढेंगे। हमने जनता को नारा दिया था---कन्ट्रीज इंटीग्रिटी इज इन डेंजर, इसलिए देश को बचाम्रो भ्रौर इन्दिरा गांधी को लाम्रो । उस चुनाव घोषणायत के माध्यम से मैं चाहता हूं, उसको पूंजीपतियों के एजेण्ट यहां बैठ कर सुने, हमारी बातों ताकि उनके काले कारनामों का हम भंडाफोड कर लें। कौन हैं जिन्होंने बैं कों के राष्ट्रीयकरण का विरोध किया था? पील मोदी ऐसे व्यक्ति हैं जिन्होंने राजा महाराजाग्रों के प्रिवी-पर्स की समाप्ति का विरोध किया। ये ऐसे व्यक्ति हैं जो प्लान्ड इकोनमी के शत् हैं, ऐसे व्यक्ति हैं जो समाजवाद के शतु हैं ऐसे व्यक्ति हैं जिन की हिन्दुस्तान के विकास में रुचि नहीं है ऐसे व्यक्ति को हमारे बजट की ग्रालोचना करने का कोई अधिकार नहीं है। कौन नहीं जानता है कि बैंकों के राष्ट्रीयकरण के माध्यम से हम ने हिन्दुस्तान को दुनिया की एक एग्रीकल्चरल पावर के रूप में प्रस्तुत किया है। हम ने बैंकों की पूजी को भारत के कृषि विकास में खर्च किया है। हमने हिन्दुस्तान के राजा-महाराजाओ के प्रिवी-पर्स की समाप्ति करके समतामूलक

समाज की स्थापना का वचन दिया है। डेमोक्रेटिक सोशलिज्म के माध्यम से हम ने देश की समस्यात्रों का हल ढुंढा है। हम जनता को पोलिटिकल पावर में भी शेयर देंगे ग्रीर इकोनोमिक पावर मे भी शेयर देंगे । यह दुनिया की एक नयी फिलोसोफी है जिस को हमारे देश की ग्राजादी की लड़ाई के सेनानियों ने स्वीकार किया था। हमने माना था कि पूंजीवादी स्रोर साम्यवाद की गुदगुदी गोदी से हट कर हम तीसरी दुनिया का निर्माण साम्यवाद से भी अलग होंगे और डेमोकेसी के माध्यम से वेलफेयर सोसायटी की स्थापना हिन्दुस्तान ही एशिया पहला देश है जिसने 32 साल तक लगातार पोलिटिकल स्टेबिलिटी ग्रीर डेमोकेटिक को ढुढा है। से विकास हम इन्हीं रास्तों पर चल कर भारत का विकास करना चाहते हैं। उपाध्यक्ष महोदय, किसी देश का निर्माण सस्ते नारों से नहीं होता। किसी देश के निर्माण के लिए टैक्स भी लगाये जाते हैं जनता संकटों का भी सामना करती है ग्रीर नये ग्रीर शक्तिशाली देश को बनाने के लिए इस की जरूरत पड़ती है उपसभाध्यक्ष महोदय हमारे देश की नेता...

श्री शिव चन्द्र झा (बिहार): संसद भवन में पानी खत्म हो गया। कहीं पानी नहीं हैं। देख लीजिये बजट का नतीजा (व्यवधान)

श्री कल्पनाथ राय: मैं ग्रपने साथियों से कहना चाहता हूं कि मुझे बोलने दीजिये; ग्रगर नहीं बोलने देंगे तो हम भी उन को नहीं बोलने देंगे।

श्री शिव चन्द्र झाः पानी नहीं है ... (व्यवधान)

श्री कल्पनाथ राय: उपसभाध्यक्ष महोदय
मैं ग्रापसे कहना चाहता हू कि सारे देश में
मिडिल क्लास के लोगों ने इस बजट का स्वागत
किया है। जहां 1000 करोड़ रुपया जनता

[त्री कल्यनाथ राय]

सरकार के जमाने में एग्रीकल्चरल रेक्टर में रखा गया था, वहां वर्तमान सरकार ने 1500 करोड रूप्ये की व्यवस्था की हैं। हिन्दुस्तान के छूषि दिकास, ग्रामीण दिकास के तिए सभी योजनात्रों को रामन्तित करके सोचना होया । यह बात उनकी वि कुल पलत है कि हमने दृषि विकास की ग्रोर धान नहीं दिया है। हमारे देश की इकोनोमी श्रीष पर डिपेड करती है। किसी मुल्क का बजट या इकोनोमिक डेबलनमेंट उस मुल्क की पोलिटिकल स्टेबिलिटी पर काउन्ट करता है। सबसे बड़ी बात यह है कि विकली जनता गपनेमेंट को हुकुमत पोलिटिकल इनस्टेबिलिटी का दौर था। हिन्द्स्तान एक म्रधेरे रास्ते गुजरा, हिन्दुस्तान एक रेभिस्तानी दौर से गुजरा । अब हम विकास की हरियाली घाटी की तरफ प्रवेश कर रहे हैं।

दिरोधी दल के स्रादरणीय दिवान राइस्य ने यह कहा कि इन्फ्लेशन बढ़ नया। मैं कहना चाहता हूं कि पर्तमान बजट के माध्यम रे मुद्रास्फीति घट गर्याः क्योकि देश में इतना जबरदस्त प्रोडक्यन होते या रहा है, प्रनाय का 36 मिलियन टन उत्भादन होने या रहा है। इस मुल्क में इन्फ्लेशन स्रमेरिका के स्तर से नहीं होना । हिन्दुसान ने इन्पलेशन निर्भर करता है अनाज के उत्पादन के उत्रार । अगर कृषि का उत्भादन बढ़ भया तो इन्फ्लेशन घटेला । हमारे देश के अन्दर इतनी शानदार श्रीर जानदार दृषि की फतन होने जा रही है कि पिछले 32 सालों में भी इसनी ग्रन्छी शिष की पैदादार कभी नहीं हुई होगी। इसी दृषि विकास को श्रीर सनाय के उत्पादन की महेनअर रखने हुए, अने एप्रीकल्चरल एकतार्टरा, एग्रीकल्चर रे:ब्रेटरी, मिनिस्टर एग्रीकल्चर श्रीर प्लांनिक कमीशन की रिपोर्ट की देखते हुए हम रे इस बजट को बनाया है । मैं कहना चाहता हूं कि इन्फ्लेशन घटा है। हमने जनता

सरकार के गुनाहों की फाउन काटी है। पिछने तीन पर्व के अन्दर जो जनता सरकार ने इस मुल्क को अबाह किया उन गुनाह की फतन हमें िछले जाल भर काटनी पड़ी। लेकिन इन्प्लेशन अप 22 परसेंट से घटकर 15 परसेंट पर का नवा है। और मैं कान को: कहना चाहता हं कि यह इंक्नेशन ग्रीर घटेना श्रौर हिन्द्रसान समृद्धि श्रौर सुख की हरियाली। घटी ने प्रवेश करेना । क्योंकि तभी नैक्टरों में हमारा उत्सदन बढ़ रहा है। कोन नेक्टर में हमारा उत्भवन बढ़ रहा है, स्टोल जेस्टर में हमारा उत्भवन बढ रहा है, भवर सेक्टर में हमारा उत्नादन बढ़ा है, एग्रीकल्वर सेक्टर में हमारा उत्पादन बहुत ज्यादा होने वाला है। ऐसी हालत में हमारे देश में चत्रदिक क्षेत्र में. भ्रनाज के क्षेत्र में, इंडस्ट्रियल क्षेत्र में प्रोडक्शन बढ़ने जा रहा है स्रौर जितना ही ज्यादा प्रोडक्शन बडेंगा उत्ताही हमारे मुल्क में इन्फ्लेशन कम होशा । इसलिये विरोधी दलों का यह कहना कि इंप्लेशन बढ़ेगा, सही नहीं है। हमारे इस बजट के माध्यम से हमारे वित्त मंद्री ने ऐक्सपोर्ट स्रोरियेंटेड जितनी भी चीजें हैं उनपर 100 परसेंट एकताइस डयटी माफ की है। जिसना हम विदेश में एक्सपोर्ट करेंगे उस पर एक्साइस बि कुल नहीं होगी इस तरह से देश के उन व्यक्तियों को जो एक्सपोर्ट करना चाहते हैं ग्रोर जो स्माल संकेल इंडस्टियलिटस हैं उन को राहत दी गयी है। इस बजट के माध्यम के समाल स्केल इंडस्टी चताने पाले छोटे-छोटे उद्योग प्रतियों को दस लाख की जगह 20 लाख राया देकर उनको इंकरेजिस्ट दिया भया है कि छोटे करास के लोग आगे बढें और देश का उत्नादन बढाने में सहयोग प्रदान करें। इसके माध्यम से 15 लाख टैक्स एक्सेसीज को फी किया गया है। 15 लाख लोगों को टैक्स से राहत दो पयी है और दूसरी सरफ उनसे कहा है कि देग के उत्भादन बढ़ाने में यह हिस्सा बटायें ग्रीर बवा कर के मुल्क के उत्साद को बढ़ाने में हमारे सहयोगी बनें । इस तरह यह बजट हमारे मिडिल तेक्टर के लोगों को बढ़ाना देने वाला है स्रीर इस लिये सारे देश

में इसका स्वागत किया गया है। पिछले 4, 5 सालों में ऐसा अच्छा बजट हिन्दुस्तान के इतिहास में कभी प्रस्तुत नहीं किया गया। हमें तो ग्रथने बजट को देग के ग्रनुसार बनाना होगा, हमें ग्रयने चुनाव घोषणा पत्र को, उसभे उद्देश्यों को मद्देन जर रखना होगा, ग्रपनी म्रर्थ व्यवस्था को भी मद्देनजर रखना होगा, देश की छठी पंचवर्षीय योजना को मद्दनजर रखना होगा । हमने प्लान्ड इकोनामी के माध्यम से देश के विकास का हल ढुंढा है । प्लान्ड इकोनामी के माध्यम से हम देश के विकास की बात सोचते है । इस लिये हमारी सरकार प्रथम, द्वितीय , तृतीय, चतुर्थ, पंचम श्रौर छठी योजना के रास्ते को ग्रपना कर चल रही है ग्रौर हम ने ग्रपनी पंच-वर्षीय योजनास्रों के माध्यम से हिन्दुस्तान को ग्राज दुनिया का एक बड़ा मुल्क एग्रीकल्चर के मामले में ग्रौर शक्ति के मामले में बनाया है। इंडस्ट्रियल क्षेत्र में हिन्दुस्तान ग्राज दुनिया का एक शक्ति-शाली देश बन गया है श्रीर उस रूप में वह उभर कर सामने श्राया है। श्राज हिन्दुस्तान टेक्नालाजिकल इकाई के रूप में काफी आगे है । साइंस की दुनिया मे यह आगे है और हमारा देण आज दुनिया में छठा एटामिक पावर बन गया है । हमारा मुल्क ग्राज संसार में छठा स्पेस पावर बन गया है ग्रौर प्रधान मंत्री ने कहा है कि साइंस ग्रौर टेक्नालाजी के इस्तेमाल से हम भारत की गरीबी को दूर करेंगे । ग्रमी हम ने इनर्जी कमीशन बनाया है । देश की प्रधान मंत्री ने साइंस ग्रौर टेक्नालाजी को प्राथमिकता दी है ग्रौर कहा है कि साइंस ग्रौर टेक्नालाजी के माध्यम से भारत की सदियों से चली **ग्रा** रही गरीबी को हम दूर करेंगे। जितना ही साइंस ग्रौर टेक्नालाजी का विकास होगा उतना ही इंडस्ट्रियल ग्रौर 🦟 एग्रीकल्चरल क्षेत्र में हम देश का विकास कर पायेंगे।

1970 RS-7.

म्राखिरी बात कह कर मैं म्रपनी बात खत्म करूंगा । हमारे देश में विकास हुआ है, तरक्की हुई है प्लान्ड एकोनामी के माध्यम से हमारा देश लगातार तरक्की कर रहा है लेकिन हमारी तरक्की के शिशु को जनसंख्या के राक्षस ने दबोच लिया है । हमारी तरकिं के उगते हुए सूरज को जनसंख्या के बादल ने ढंक लिया है। 22 करोड़ का श्रमरीका ढाई सौ वर्ष तक दुनिया को लुटने के बाद बना । 24 करोड़ का रूस 24 वर्ष की अम्युनिस्ट तानाशाही में बना । हिन्द्स्तान से ग्रमरीका का क्षेत्रफल 4 ग्ना बड़ा है। रूस का क्षेत्रफल हमारे देश से सात गुना बड़ा है । सदियों की गुलामी के बाद भारत श्राजाद हुन्रा । 1947 से 1980 के बीच में 30 करोड़ जनसंख्या हमारी बढ़ी है । हमने रूस ग्रौर ग्रमरीका के डेढ़े को ग्रपने ग्रन्दर जोड़ लिया है । तो इस बढ़ती हुई जनसंख्या के राक्षस ने हमारे मुल्क की तरक्की को, इस के शिशु को दबोच लिया है ग्रौर सब से बड़ा सवाल जनसंख्या पर नियंत्रण कैसे स्थापित किया जाये । हमारे देश की नेता ने, प्रधान मंत्री जी ने जनसंख्या को युद्ध स्तर पर रोकने की दिशा में एक कदम उठाया था । तो इस देश के विरोधी दलों ने जनघाती ग्रौर राष्ट्रघाती विरोधी दलों ने जनसंख्या वृद्धि रोक्तने को मजाक की चीज वनाया ।

सारी जनता को भड़काकर 1977 में नसबन्दी ग्रौर नजरबन्दी के झूठेनारे लगाकर सत्ता में श्राये ।

उपसभाध्यक्ष महोदय, जिस देश के नेताओं श्रीर जिस देश की राजनीतिक पार्टियों का एक ही उद्देश्य हो केवल राजनीतिक सत्ता को प्राप्त करना, जिस देश में राजनीतिक पार्टियों के सामने िश्री क**रू**पनाथ राय]

राष्ट्रीय प्रश्न मख्य न हों. जिस देश के विरोधी दलों के सामने राष्ट्रीय समस्यायें मख्य न हों वह देश विकास नहीं कर सकता । ग्राज जो जरूरत है, उसको देखते हए इसीलिए देश की नेता ने ग्रब की बार सत्ता में ग्राने के कहा कि हमें भल जाना चाहिए उन तीन वर्षों को जिन लोगों ने हमको सताया या हमको यातन।यें दीं या हम पर मकदमें चलाये । हमें भल जाना चाहिए हमारे शत वे नहीं हैं जिन्होंने हमको तीन वर्षों तक सताया बल्कि हमारा ग्रौर देश का शतु है गरीबी ग्रौर उस गरीबी को हटाने के लिए हम सब को. विरोधी दलों को मिल-जलकर राष्ट्रीय मतैक्य के आधार पर गरीबी को हटाना चाहिए ग्रौर भारत को श्राधनिक विकसित, समाजवादी, शक्ति-शाली देश बनाना चाहिए । मगर उस महान नेता के श्राहवान को इस देश के विरोधी दलों के लोग नहीं सुनाना चाहते हैं। वे पूनः टकराव की राजनीति करने पर तले हुए हैं। तो मैं कहना चाहता हं कि टकराव की राजनीति ग्रापने की थी, चरित्र हत्या की राजनीति ग्रापने की थी । ग्रापने सारे मान मल्यों को नष्ट किया था । मैं ग्रापसे हाथ जोडकर विनती करता हुं, सारे विरोधी दलों से प्रार्थना करता हूं कि वह शतु इंदिरा गांधी को नमानें, भारत की गरीबी को शत्रु मानें श्रीर भारत की गरीबी को दूर करने के लिए जनसंख्या पर नियंत्रण पाने के लिए श्राधनिक विकसित शक्तिशाली हिन्द्स्तान बनाने के लिए राष्ट्रीय मतैक्य के म्राधार पर राष्ट्रीय समस्यात्रों के हल ढूंढें । तभी हम छठी पंचवर्षीय योजना के लक्ष्य को पुरा कर भारत को शक्तिशाली देश बना सकेंगे।

धन्यवाद ।

THE VICE-CHAIRMAN (I RAFIQ ZAKARIA): Dr. Bhai Mal vir. According to your party's Ch Whip you have been given 20 minut

DR. BHAI MAHAVIR: I unde stand it. I hope what was decided case of Mr. Piloo Mody, applies me.

THE VICE-CHAIRMAN (D. RAFIQ ZAKARIA): Mr. Pile Mody's party has 51 minutes; he h taken 40 minutes. So, 11 minute only remain. He was told that the were two more speakers from his part Now they will not get it. In you case also....

DR. BHAI MAHAVIR: If I take couple of minutes more....

THE VICE-CHAIRMAN (DF RAFIQ ZAKARIA): I don't mind fiv minutes more. Shri Jaswant Singlalso has to speak. This is in orde that you do not eat into your ow party's other speakers' time. And th time is allotted by the Chief Whip no by the presiding officer.

DR. BHAI MAHAVIR: Sir, it very interesting to hear some of the arguments which are being advanced from the Government side in defence of the Budget. It is more interesting than normally because I find a very curious similarity between what was said at corresponding time last year and what is being said at this time this year, I remember, Sir, the hon Finance Minister replying to debate last year said: "Budget proposals would not add to the inflationary spiral; on the other hand they would be able to control it." And he followed it up with a personal commitment saying: "I have taken a risk. If I fail I go. I have no qualms about it."

Sir, after this was said the country is aware that prices have risen by 18.4 per cent...... (Interruptions). May I request that there may be some silence on the Treasury Benches. The Parliamentary Affairs

Minister talks so much about the decorum and I think he should apply the same a little to himself also.

SHRI SITA RAM KESRI: I am not talking. I was only saying about the speeches.

DR. BHAI MAHAVIR: What he is talking about is not relevant. Why should be disturb?

SHRI SITA RAM KESRI: I have not disturbed Sir... (Interruptions).

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Kesriji, order please.

रैंने समझाया था, पीलू मोदी साहब से साफ कह दिया था, फिर भी उन्होंं नहीं माना ।...(ब्यवधान)

डा० **भाई महाबीर** : ग्राप हर बार डिस्ट्रा करते हैं ग्रीर हर वक्त यही कहते हैं।

भी सीताराम केसरी . मैं क्षमा प्रार्थी हूं । ...(व्यवधान)

डा॰ भाई महाबीर : क्या ग्राप चुप ःहीं रह सकते हैं ? . . . (व्यवधान)

THE VICE-CHAIRMAN (DR. RAF Q ZAKARIA): He has apologised. Now, you can proceed.

DR BHAI MAHAVIR: He is not apologising.

TH? VCE-CHAIRMAN (DR. RAFIQ ZAKARIA): He says.

DR BHAI MAHAVIR: He is insist irg....

THE VCE-CHAIRMAN (DR. RAFIQ ZAKARIA): He has said it.

'शी सीताराम केसरी: प्रगर मेरी वजह से कष्ट हुम्रा है तो दुबारा कहता हूं, क्षमात्रार्थी हूं। श्री संय्यद सिन्तें रजी (उत्तर प्रदेश): समय ले गये मोदी साहब ग्रीर गुस्सि कर रहे हैं इन पर।

डा॰ भाई महाबीर : देख लें मेरा जो समय लिया गया है ।

श्री रामानन्द यादव (बिहार) : लाठी कहीं ग्रीर सांप कहीं ।

THE VICE-CHAIRMAN (Dr. RAFIQ ZAKARIA): Please do not disturb the speakers. I think everybody has his own point of view and we should listen to what is being said. (Interruptions) Mr. Bhai Mahavir, you can proceed now.

DR. BHAI MAHAVIR: Sir after this commitment by the **F**inance Minister, prices have risen by 18.4 per cent. My friends on the other side can certainly be naive enough to keep on repeating that prices have not risen and inflation has not taken place. But Sir, unfortunately, facts are independent of any highsounding jugglery or any great oratory. Sir, the hon. Finance Minister has been a very astute judge of human psychology and, therefore, this Budget, as the last year's Budget, had has one quality and that is, it is couched in a very clevar form and an effort has been made to keep the very vocal sections of the society a little satisfied. On this particular occasion, Sir, the benefits given in the form of Income tax exemption to the middle classes have been made much To the extent these concessions have been given, I would like to compliment the hon. Minister, But only on the ground that it could have been worse. He could have denied it and even then, he could have come forward with a Budget. But Sir, the fact remains that these concessions have been given because the Incometax rates have reached the point of diminishing returns. Not only that, What has been done is only to com-

[Dr. Bhai Mahavir]

Budget (General)

pensate in part the tax-payer for the fall in the value of money. Sir, Rs. 10,000 was the limit which was fixed in 1977. Today Rs. 14,500 would be the equivalent of this Rs. 10,000.

[The Vice-Chairman (Shri Bisham. bhar Nath Pande) in the Chair]

Similarly, the allowance in respect of standard deduction was Rs. 3,500. Now, this has been raised to Rs. 5,000. If you take into account the purchasing power of the rupee in 1974 and its value now, its equivalent would be Rs. 5,140. That is, the tax-payers have only the satisfaction that they have been partly compensated for the loss in the value of money. But Sir, the Finance Minister has been clever and very astute in another way also. At no time in the earlier surveys, a point to point index was taken for the assessment of the rise in prices. This time, this has been done merely because it gives a slightly lower record in the matter of rise in prices which has taken place. Why this statistical trickery was necessary. I do not know. He could very well have come said 'Well; this is what we have been able to achieve'. In any case, the approach which has been adopted now is different from the approach which was adoped by Shri Charan Singh. When he was the Finance Minister, he came forward with a tax on petroleum products to the extent of Rs. 200 odd crores. But Mr. Venkataraman advised the Petroleum Ministry to increase the prices just before the Budget. As a result of this approach, coal prices have been raised, Steel prices have been raised, the prices of petroleum products have been raised. Even drug prices have been raised. On the top of this a deficit has been kept. If the total burden is taken into account, we find that Rs. 4,500 crores is the value of the load which has been passed on to the ordinary tax-payers. Then, Sir, there is the

hope that there will be Rs. 1000 croras coming from black money bonds. The public sector is hoped to contribute Rs. 2,300 crores. Sir, it would be really a miracle if the public sector can contribute Rs. 2,300 crores! And it would be a vary welcome miracle. But Sir, when the public sector had caused-alltold-a loss of something like Rs. 1100 odd crores last year, it would be rather naive to expect that we will be having a met positive accumulation of resources to the extent of Rs. 2,300 crores from the public sector. We wish the hon. Finance Minister Godspeed in this. I am afraid that however, shortfall in this sector will only mean more of deficit and, therefore an even greater burden on the taxpayer. Sir the reason for this is the inefficient functioning and the unproductive working of the public sector undertakings. It is no use treating it just as a sacred cow and asserting that not a word of criticism should be said against it. After all, the resources put into it are the commitment of the nation and if it does not give a return for the huge amounts of capital investment made, it is the tax-payer, the citizen, who suffers for it. We do not know if the hon. Minister has got some Alladin's lamp in his pocket with which he will be able to turn this sector in a rapidly revenue yielding one. If that is so, we would certainly be happy, but. what are the realities we find here? Here is a report by the Statesman correspondent on the power the most crucial public sector undertakings. It says that there are plants in this country which exist only on paper. Of the total of 29000 megawatts installed power capacity 4000 megawatts exist virtually on paper and no in actual fact. Not only this he says the single greatest factor of instability in the thermal generation seems to be the plants installed in the last three years whose PLF declined from 38 per cent in May 1980 to 29 per cent in June 1980. I would commend this for the consideration of my friend Shri Kalpnath Rai, over there because he talks so boastfully of what has been achieved under the

leadership of the Prime Minister Shrimati Indira Gandhi. He would do well to go into the question of why in one month the average plant load factor (PLF) fell from 38 per cent to 29 per cent in 1980. Such sharp decline is there only because of two responsible factors one: the poor equipment supplied by the BHEL and the ILK and the other: the operation and maintenance being of a poor order. Not only that we have here another very interesting report which I would like to quote with your permission Sir. It says I quote:

"It is common knowledge among the highest bureaucratic and political circles that the power industry is perhaps the single biggest source of patronage and fund collection. The system was perfected in late sixties and early seventies in States which suddenly embarked on massive electrification though the necessary power was nowhere in sight. This meant granting contracts worth hundreds of crores of rupees and yielded large amounts of 'commissions' and 'kickback' funds allegdly used to fight elections and build up patronage. Electricity Boards became semi-political bodies with technocrat members changing every change of government. The = practice is believed to be continuing and is playing havoc with the entire power system. It also leads to the production and purchase of substandard equipment."

This is an independent assessment of the things going on, I do not know how the Finance Minister will be able to get the maximum results from our plants, from the public sector undertakings, in this state of affairs.

Prices, as I said, have been sought to be reduced through window dressing. Such window dressing would not have been permitted to a private limited company, but the Government has indulged in a type of jugglery. Again the comparison that is usually given is for the year 1979-80. Sir, the

year 1979-80 was a year of drought. Instead of 1979-80, if 1978—80 is taken for bengi compared with the last year, what you would find is that agricultural production increased only by .05 per cent, industrial production by 2.5 per cent, GNP by 1.7 per cent and per capita GNP actually fell by 2.2 per cent during this year of 1980-81. What does all this show excepting that we are trying to cook up figures and draw conclusions which actually have no relevance to realities?

5 P.M.

Apart from this, the increased duty on customs, the duty on stainless steel which will lead to higher prices stainless steel utensils, the likely increase in electricity rates by the State Electricity Boards, the increase in duty on textiles, and we are on the verge of increase in rates in Delhi itself by the Delhi Milk Scheme, the Delhi Transport Corporation-with all these increases, Sir, it would be very cheeky of anybody to claim that the current proposals will lead to 3 million people coming up from below the poverty line to become 'non-poor'. The fact of the matter is that many more are likely to be pushed under the poverty line what is important to consider is this. Is it not true that the income-tax-payers though a vocal section, they are only a limited section of society. What has the budget for the people of the poorer sections? They are interested more in the prices of essential goods which they need. They do not pay income-tax, they do not know what exemption limit is; they do not know what the higher rate of lower rate slabs mean. Among the unemployed we have 3 lakh scientists and technically qualified people who have not been cared for in the budget, for whom there is no worthwhile scheme for providing employment or generation of jobs.

So far as the poorest sections are concerned, from the records available

[Dr. Bhai Mahavir]

I have the price indices of the things which are used by farmers and other poorer people. Comparing January '80 with February '81, for kerosene the price index rose from 272 to 293, for fertilisers from 168.4 to 259.5, for diesel from 191 to 339, petrol from 373 to 409. Sir, these are the index figures. We are talking so much about increase in agricultural production. My friend Shri Kalpnath Rai very eloquent about agricultural improvements. During 1980 for wheat the index was 168.8 and now it is 200.5. In the case of sugar 192 has increased to 274; for rice 191 has increased to 207; for vanaspati 201 has increased to 2.22, and petroleum, crude and other products from 1828 to 2162. Sir, is this the way to provide relief to the poorer people. The talisman which Gandhiji advocated was, whenever you want to know whether you have succeeded or whether you failed, look at how it has affected, or how it will affect the very poorest of the people. Now I would like the hon. Members on that side or the hon. Finance Minister to apply this to the present picture.

Sir, after collecting all these people for the Kisan Rally and telling them that the Government had done something which had never been Jone for them, 25 per cent is said to be the allocation for agriculture. Actually, the Janata Plan had 40 per cent allocation for agriculture.

SHRI KALPNATH RA1: No.

DR. BHAI MAHAVIR: Sir, apart from that, this year's "Budget at a Glance"—I hope Shri Kalpnath Rai will mot greet this also with "No"—for "Agriculture and allied services", during 1989-81, it was Rs. 949 crores. The revised budget for the last year was Rs. 972 crores and now has been brought down to Rs. 871 crores. In this we have also to provide for a re-

duction of 18.4 per cent because of the fall in the value of the rupes. If this is the great improvement we are promising to the agriculturists and in allied services in the rural areas, it is for my friends there to justify it. Sir, there has been a reference to the total value of foreign exchange with us and other things, but I am not referring to them for want of time. I wish to refer only to the black money bonds. Is the Government really serious in trying to do something about the solution of the problem of black money or are they interested only in institutionalising the black money that is circulating in the country? The present effort seems to be to institutionalise it_keeping it alive, using it for the purpose of party work, institutionalising it and warding the people who are guilty of cheating the exchequer, the Government, cheating the tax-collecting machinery for their personal profi. Generation of new black money goes on at the same time. Sir I have got here a case which I would likpresent through you for the coasideration of the Minister. In Delhi, right under the nose of the Central Government, something like 35,000 45,000 tonnes of wheat are given to the mills at controlled rates, at rate of Rs. 125 per quintal. Now. 40,000 tonnes means 40 lakhs of bags of wheat what are the rates? The rates, officially fixed, are for maida/ suji Rs. 176 per bag, atta Rs. 121 per bag and chokar Rs. 75 per bag. in actual practice, in the market, the wholesale rate of Rs. 200 per bag of atta, Rs. 275 per bag of mai-la|suji and Rs. 100 per bag of 'chokar.' Now, these are the wholesale rate. The retail rates are much higher. ordinary consumer has to pay Rs. 2.25 per kilo of atta. For one thing, the way the ordinary consumer is being cheated is that 'resultant atta' is being sold as whole wheat atta and while actually it is not whole wheat atta at all. That is one thing. The other thing is that these mills, whereas theq should have got Rs. 372 a quintal each for maida, atta and chokar put together-bags of all these three-they

re getting Rs. 575 which means a lifference of Rs. 203. Let us take ls. 200 as the difference. If we take wo bags to be sufficient for making he bag each of these, there will be 0 lakhs of bags available of these hings with the result that Rs. 400 rores of black money is passing he hands of 11 flour mills in Delhi every month. One may say Rs. 400 rores is an exaggeration. So let us may it is Rs. 200 crores or even Rs. 100 rores. Even if it is Rs. 100 crores of illegal earning per month, that is stupendous amount in one city. If hat is going on how is it that it is not in anybody's knowledge?

*During last month, on 28th of Jantary, the Office of the Commissioner of Food and Supply, Delhi, issued a sircular. I have got a copy here with ne. Its reference number is F.4(2)/81-CFS (D)/220—Most Immediate/Out Foday. It says, "Complaints of inadequate supply of the maida have been received from different bulk consumers like Britania Ladustries and other consumers which in turn nas created shortage of bread in this winter season." Therefore, they decided for the issue of permits and they give details how the permits will be issued, how to apply, where they will get it and so on. They mention mmediate some temporary arrangements also. They have even given a proforma on which to apply. Just three days after that, on the 31st of January, without ascribing any reason there is a second "Most Immediate/Out Today" memo which says, "Attention of the F.S.O is invited to this office memo No. F.4(2) CFS(D) 81/220 dated 28th January wherein the F.S.O. were required to issue permits to all the bulk consumers for their requirements of maida, It has now been decided that these instructions should not be implemented for the time being and status quo should be maintained." It means that the flour mills were to be permitted to continue fleecing the ordinary consumers and earning black money through this nefarious game. Why was this

withdrawn after three days? What had happened? It should have given some reasons. Are there no complaints now? Are people are getting satisfactory supplies of maida and everything else? There is no such explanation. When some of our lady workers gheraoed the Civil Supplies Commissioner he said, "Wait the kisan rally is over and then we permit system re-impose the the supply." The to regulate but this rally is over, kisan continued . loot is being What has been the has happened? rumours consideration? There are that two local MPs had received for personal use or personal benefit two Ambassador cars and a lot of money for the party funds for the kisan rally. It is for the Minister to justify whether there was any justification for the issuance of this circular and then for its sudden withdrawal. these things are done, there have certainly to have sufficient causes; otherwise, people will be entitled to draw their own conclusions with regard to black money.

Lastly, Sir, 90 million jobs are to be created in ten years if the country is to be saved from the biggest curse that we are suffering from-unemployment. But we do not have any worthwhile proposals to create jobs in this Budget. About the wasteful expenditure the Economic talked about an "all out effort eliminating wasteful expenditure both at the Plan and the non-Plan level of expenditure." But there is no word here as to what the Government doing or intends to do. The Minister talked of an Import-Export Bank last year. Where is that proposal? we have eternity of time at our disposal? And do you think things will wait endlessly for taking a decision like this? Agricultural development has been given a step-motherly treatment. With all this, the Budget is poised to push the country into a new inflationary spiral.

[Dr. Bhai Mahavir]

Sir with these words, I hope that the hon. Minister will at least give a second thought to some of the proposals which he has made and openly accept that he does not intend or hope that prices will be kept check. My good friend here has been saying that the inflationary spiral has stopped and that prices will not rise. But the fact of the matter is that inflation is going to keep up. This can be the biggest problem which country will not be able to overcome through any such cosmetic type of Budget, My friend Mr. Kalpnath Rai said that the whole press has welcom. ed it; and he mentioned the Indian Express in that connection. He does not seem to have read the editorial in the Indian Express which termed it as "A deceptive Budget". Even the Hindustan Times described it as "A public relations Budget." With all this trickery and subterfuge aimed at deceiving the ordinary people, I do not think the interests of the economy are being served well. The Government owes it to the people to come with clearer and less clever measures to improve the growth the economy

Thank You.

श्रीमती रत्न कुमारी (मध्य प्रदेश): उपसभाध्यक्ष महोदय, बोलने के लिए समय देने के लिए धन्यवाद ।

जब जब इस सदन में बजट पेश होता है तब जनसाधारण में यह धारणा व्याप्त हो जाती है कि श्रब टैक्स लगने बढ़ेंगे या नये टैक्स लगाये जायेंगे। कर कानूनों को सरल रूप देना हमारे देश में श्रति श्रावश्यक है। कराधान को उत्पादन विरोधी नहीं होना चाहिए विशेषकर जब कि हमारे देश की मूलभूत समस्या उत्पादन की ही कमी है। दोषपूर्ण कराधान मूल्य स्थिरता पर भी विपरीत प्रभाव डालता है। बजट का घाटा पूरा करने के लिए बिना सोचे समझे बिना गम्भीर विचार किये जल्शी में जो कर थोप दिये जाते हैं उन ग्रल्पकालीन उपायों से ग्रागे चलकर बड़ी परेशानियां पैदा होती हैं। हर्ष की बात है कि वित्त मंत्री जी ने इस बार बजट बनाते समय इस बात का ध्यान रखा है ग्रीर कहा है कि वे बजट के ढांचे को मौजूदा ढांचे से हीं पूरा करने का प्रयत्न करेंगे।

इसी तरह से बढ़ती हुई महंगाई ै से पीढित मध्यम वर्ग को इस बजट में म्रन्य उत्पादक वर्गों की भांति ही राहत श्रीर छुट का श्रधिकारी माना गया है। कर योग्य ग्राय सीमा 15 हजार रुपये कर दी गयी है । इसमें म्रन्य विभिन्न मदों पर मिलने वाली छट को शामिल कर लें तो 24 हजार रुपये सानाना वेतन पाने वाला वेतनभोगी श्रायकर से मक्ति पा जायेगा । यह छुट गैर वेतन भोगियों को भी मिलेगी । इनमें डाक्टर, वकील, प्राध्यापक, वैज्ञानिक ग्रौर छोटे व्यापारी ग्रादि शामिल हैं। पिछले वर्षों में मंहगाई के कारण दो ही वर्ग म्रधिक वस्त हए हैं । एक निश्चित ग्राय वाला वर्ग है ग्रौर दूसरा है छोटे किसानों ग्रौर भूमिहीन मजदूरों का वर्ग । इस बजट में जो राहत वेतनभोगी वर्ग को दी गई है वह तो प्रशंसनीय है ही, ग्रामीण समाज के कमजोर वर्ग को भी ''रादीय ग्रामीण रोजगार कार्यक्रम'' में प्रतिशत केन्द्रीय घोषित की गई है जो लगभग एक अरब रुपये की है। इस कमजोर वर्ग में भ्मिहीन मजदूर सीमांतक किसान, ग्रामीण दस्तकार ग्रनुसचित ग्रौर ग्रादि-वासी जातियां हैं।

कमजोर वर्गो के लिए ही (समिन्वित ग्रामीण विकास कार्यक्रम) है, इसे 19.8 करोड़ रुपये मिलेंगे। मरु विकाम ग्रौर सूखा क्षेत्र कार्यक्रम भी इसमें चलेंगे तथा राज्य सरकारें इन कार्यक्रमों पर बराबर की राशि खर्च करेंगी।

ग्राशा की गई है कि "विकास समन्वित कार्यक्रम" से इस वर्ष 30 लाख परिवार गरीबी रेखा से उपर उठ जाएंगे। इसी प्रकार ग्रनुसूचित जातियों की विशेष योजनाग्रो के लिए एक करोड़ रुपये से कुछ ग्रधिक राशि रखी गई है।

बचत खातों पर ग्रधिक ब्याज की व्यवस्था 13 से 24 महीने की सावधि जमा राशि पर 7 की जगह 7.5 प्रतिशत; 25 से 36 महीने पर 7 की जगह 8.5 ग्रौर तीन वर्ष से ऊपर की ग्रवधि पर 8.5 की जगह 10 प्रतिशत ब्याज दिया जाएगा । स्पष्ट है कि इससे मध्यम वर्ग बचत के लिए प्रोत्साहित होगा।

देश की ग्रौद्योगिक उन्नति के लिए सरकार सचेत है । विशेष कर पिछड़े क्षेत्रों में उद्योगों को ग्रनेक प्रकार की राहतें पहले से ही प्राप्त हैं । इस बजट में सभी वर्गो की कम्पनियों के ग्रायकर पर लगने वाले ग्रधिभार में पांच प्रतिशत की कमी की गई है । ग्रव वह केवल 2.5 की दर से लगेगा। इस से छूट कम्पनियों को विकास के लिए निजी साधन ग्रधिक प्राप्त हो सकेंगे।

बिजली, पंखा, प्रेशर कुकर, रंग पेंट, वानिश, चीनी मिट्टी, कृतिम डिटर- जेन्ट, थर्मस स्रादि 14 उद्योगों को कर निवेश संबंधी रियायतें दी गई हैं। यह प्रावधान भी मध्यम वर्ग को ही राहत पहुंचाएगा।

मुक्त व्यापार क्षेत्र स्थापित इकाइयों को पांच वर्ष तक कर नहीं देना होगा। पुस्तक प्रकाशन पर लाभ का पांचवां भाग पांच वर्ष तक कर मुक्त रहेगा। शारीरिक या मानसिक रूप मे बीमार ग्राश्रितों की चिकित्सा पर वर्ष में 4,800 रुपये तक कर में छूट मिलेगी।

ग्रंधों के लिए ब्रेल कागज पर उत्पादन शुल्क नहीं। ब्रेल घड़ियों ग्रीर श्रवण सहायक यंत्रों के निजी ग्रायात पर सीमा शुल्क नहीं।

इलेक्ट्रानिक उद्योगों में काम म्राने वाले कच्चे माल म्रौर पूंजीगत साज सामानों के म्रायात पर सीमा जुल्क में कमी की गई है।

बजट के घाटे को पूरा करने के लिए न्यू स्पेशल बेयरर बाण्ड का एक बड़ा आश्रय लिया गया है । यह काले धन को बाहर खींचने का रास्ता है । काले धन ने देश की अर्थ-व्यवस्था को किस प्रकार चोट पहुंचाई है, यह किसी से छिपा नहीं है । काला धन रखने वाले यह ग्राशा करते हैं कि जब यह धन बाहर ग्रावे तो उन पर कोई खतरनाक कार्यवाही न हो । न तो वे कानून के ग्रंतर्गत दिण्डत हों ग्रीर न कोई टेक्स उन्हें देना पड़े । ग्रायकर ग्रधिकारी पुराने खाते खोलने ग्रीर पुरानी जांच-पड़ताल करने के लिए उन्हें मजबूर न करें ।

उन्हें इस विषय में जब तक पूर्ण रूपेण आश्वस्त नहीं किया जायेगा तब तक उनका पूरा धन बाहर नहीं आयेगा। उन्हें केवल इस विषय में आश्वस्त ही नहीं वरन प्रोत्साहित किया जाना चाहिये कि वे अपना काला धन देश में उद्योगों की स्थापना में लगायें आवास व्यवस्था में उनका धन लगाने की योजना उन्हें देना चाहिये। वे मकान बनाने में धन

श्रिंगनती रतन कुपारी का उपयोग करें । इस धन की जांच-पडताल नहीं की जायेगी. ऐसा उन्हें विश्वास होने पर ही यह धन बाहर जायेगा । हम जिस परिमाण में इस धन को निकालने की ग्रामा करते हैं उसके लिए बड़ी सतर्कतापूर्वक प्रयत्न की ग्रावश्य-कता है।

बान्ड्स पर ब्याज भी बहुत कम है। ब्याज बढाने से इसकी ग्रोर खरीद-दार का म्राकर्षण बढ सकता है। वाणिज्य बैंकों से इन बान्डों की जमानत देकर ऋण लेने का जो प्रावधान है उसे श्रौर सरल किया जाना ग्रावश्यक है, जिससे उन्हें भ्रावश्यकता के समय नकद रूपये मिल जाने का विश्वास हो जाये।

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बिना हिसाब वाला धन जब देश की आजश्यकता पूर्ति में काम आयेगा तब इसका ग्रसर मुद्रा स्फीति पर भी ाड़ेगा जिससे बढ़ी हुई कीनतों से म्रावश्यक ास्तुत्रों को कुछ मुक्ति मिलेगी । मेरा पष्ट मत है कि काले धन का उपयोग वलास प्रसाधनों से हटा कर उत्पादक ार्यों में लगाने हेत् सभी प्रभावी कदम उठाये जाने चाहियें ताकि रोजगार बढे गैर राजस्व में भी विद्ध हो । साथ ही ।विष्य में ग्रीर काले धन का सजन न ो सके । हमारी नीतियां बड़ी ग्रच्छी हती हैं परन्तू उनका कार्यान्वयन भी सी भावना से होना चाहिए।

मैं वित्त मंत्री जी को बधाई देती कि उन्होंने इस प्रमस्या को ठीक पह-ाना है श्रीर इसके मुल कारणों को र करने की कोशिश की है।

BHATTACHARYA G. C. SHRI (Uttar Pradesh): Mr. Vice-Chairman Sir, apart from the jargons of figures, let us coolly analyse the direction this budget has taken. Sir, the real malady in today's economy is the sickness of infrastructure. Unless the sickness of infrastructure is attended to, no amount of budgetary machinations can do any help, can do any good. Now, Sir, se the infrastructure position. The infrastructure position is like a complete circle. But the first starting point is the transport. As you may kindly see, i there is no transport, coal cannot go to the power stations. If coal cannot ge to the power stations, there cannot be any power. If there is no power, industry cannot run. If there is no power coal cannot be there. If there is no coal even transport cannot move. The starting point of this circle is transport. Siz which is the important mode of transport in this country? The railways Now, let us see the Economic Survey which has been presented this That Economic Survey clearly says that the reason for the shortage of wagons and other things, the reason for transport bottleneck and shortage the lack of proper investment for the last one decade. If that is the reason. then what credit can the ruling party take? In the last one decade, the period of Opposition rule was only three years, Your own document is saying that due to lack of investment in railways, this difficulty regarding infrastructure has Now, let us see what the inarisen. vestment this year is. This year also there is no proper investment for meeting the shortage of wagons or for re pairing the tracks or for the other necessary things. Therefore, you have not gone into the real disease. You are only trying to do some patch-work and you are trying to get laurels by giving certain-tax concessions. You cannot always do only clever things. does not help to solve the country's problems. It is a very serious matter. Every time you are taking populist measures. Populist measures are important, they are important in a given set circumstances. When the health of the economy is in such a bad condition, how

can you have populist measures to cure the disease?

Then comes power. Where is the investment on power? I do not want to quote figures because figures can be produced on both sides. But what is undisputed is that the figures which are available today also say that the investment on power has been inacequate for the last three Plans.

Investment in power is not adequate. What is the investment in this Budget? The investment in this Budget also is less than what it was before. You have no provision for power improvement, you have no provision for improvement of transport. How then do you want to solve the problem? By this gimmick? There is some method in madness also. What is this method? First try to aggravate a situation. When you have aggravated the situation, then will be mass discontent. When there is mass dicontent. Then you will out with repression. When there is repression, you will say there is a law and order problem: therefore, want more power. More power means to have an authoritarian regime. This is a clear direction. In that what have you added? Sixteen per cent levy on newsprint. Why this levy? There is so much on official censoring of newspapers. Still they are not satisfied. Sixteen per cent levy; You take any public opinion on this one issue. They will say medium and small newspapers will Big papers are in their control, in their pocket. It is the district level and medium and small newspapers which voice local opinion, that will be stifled. So this is a Budget which will only increase the already high inflation. People's misery will only increase by this method of 16 per cent levy on newspapers. It means you are gagging the people's voice. On the one hand there is misery, on the other hard you are gagging the people's voice. These are the ways of bringing about totalitarian regime.

They are saying about kisan rally. All right. Immediately thereafter you levy on import of fertilizer. That has not been exempted. Fertilizer will cost more...

SHRI KALP NATH RAI: Subsidy has been given.

SHRI G. C. BHATTACHARYA: Subsidy is not going to help by a single naya paisa. You have already announgoing ced and you are again announce increase in prices of fertilizer. Therefore, by imposing a levy or increasing the price of fertilizer, you are cutting at the very root of agricultural development. Anyway, I am net going to deal with investment in agriculture and other things, because whatever investment you make in agriculture, will not be able to have any impact unless the other infrastructure of agriculture is properly developed. Without the proper infrastructure even if you can manage to get a few thousand tornes more of production, that is not going to help. You have to improve your production techniques. If at all there is an increase in production now, I attribute it to the good monsoon, I attribute it to the nature's kindness. Today the per capita consumption has down. You are increasing wheat. For whom? The per capita consumption of standard cloth has gone down. are doing it, for whom? Therefore, this Budget has not taken into consideration the fate of the common people; the common people will be the worst sufferers and they continue to suffer because of inflation, because of other things. What I was going to point out was Many speakers have thrown light on many other aspects. The whole thing is this. What have you done to strike at the very root of the disease? You should have improved the infrastructure. You should have forgotten everything else. If only you had given sufficient thought and sufficient attention to the development of infrastructure, you would have done something for restoration of the health of Indian economy.

[Shri G. C. Bhattacharya]

Sir, now about the public sector. I was sorry to hear Mr. Piloo Mody attacking our public sector. Of course, I expected him to do that. I wish he was here. Today 99 per cent of corporate sector finances come from public financial institutions. And what is the state of affairs in the corporate sector today? Most of the sick industries from the corporate are sector. The corporate sector has not been able to fulfil any target in the last five Five Year Plans. have just gambled with public funds. Whichever line offered some profit, they chose it. And they have been operating without any restriction. This Government has come out with an Industrial Policy Resolution in June 1980. What is the Resolution. Whatever restriction was there on them previously has been given a go by. They are allowed automatic expansion. They can regularise illegal capacity. They are allowed 100 per cent export. What is this Industrial Policy Resolution? You are taking so much credit for starting the Sixth Plan. Which target of the Plan can policy? achieve with this industrial These are factors which control industrial production. You have diluted FERA and you have diluted MRTP Act. With this sort of attitude, whom are you trying to bluff? This Plan will remain on paper. It is like the Munimji keeping his accounts with pluses and minuses. The Government is not at all serious to deal with the basic problems of the economy. You are promising reprices the profor munerative are promising ducers you and cheap goods for the consumers. The irony of fate is that this Government is responsible for cultivating the middlemen's culture. I ask our Minister of Supplies, Mr. Shukla, how many middlemen are there between the producer and consumer. They themselves admit that the ratio is 1:4. I say it is 1:6. If this middlemen culture is not given a go-by how can you improve your public distribution system? What have you done in this field? You are talking of public distribution system. You have

been doing it for the last so many years. You allow the producers to raise prices and consumers have to pay four times the price the producer is getting. Therefore, looking from any angle, nobody who knows A, B, C, D, of economics will say that this budget will meet the requirements of the people.

1981-82

Sir, I cannot resist the temptation of mentioning something about the Special Bearer Bonds, the black Bonds. This is a thing which will ruin whatever is left out.

SHRI KALP NATH RAI: It is the Special Bearer Bonds.

SHRI G. C. BHATTACHARYA. Kalp Nathji, you think for yourself and think of the consequences. You might have seen that even some of the important economists some of the important industrialists and some of the important commentators have also come out with their opinions against this. At least you should respect them-I do not know whether you respect anybody at alland you should have some consideration for the views of these persons. More can be said for hours together about the disastrous consequences of these Bonds and this also has got some implications regarding the security of the country. (Time Bell rings). Therefore, at least I hope that you will not do something which will endanger the security of the country, what to talk of ameliorating the lot of the poor people. Thank you, Sir.

SHRI U. R. KRISHNAN Nadu): Mr. Vice Chairman, Sir, I rise to support the Budget presented by our Finance Minister. Our Finance Minister has done a wonderful job. Contrary to the expectation of a number of persons in India that he was going to impose heavy taxes, he has taxed only a little. This is a boon to the common man in India. But the Indian people are aware of the pre-Budget rise in the prices of petrol and petroleum ducts, coal, steel, etc. and also of the rise in the railway fares and freight

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charges. These affect them very heavily. But one has to think as to how he is going to fill the budgetary gap of Rs. 1,539 crores. No Finance Minister India has, in recent years, presented such a heavy-deficit Bdget. This shows his boldness. Then Sir, recently, the Railway Minister has also burdened the common man and our Finance Minister has also now imposed taxes to the tune of Rs. 271 crores. This will be welcomed by the middle-class people because he has raised the exemption limit of taxable income in the case of Income-Tax from Rs. 12,000/- to Rs. 15,000/- and, in one go, the Finance Minister has removed from the Income-Tax net about 14 lakhs of people. But, Sir, despite these concessions, it doubtful it the economic position of the middle-class people will not deteriorate in view of the very heavy rate of the current inflation with no possibility of any abatement in the foreseeable future. Sir, in India, the problem is not only the problem of the salaried people, but it is also the problem of the unsalaried businessmen who taxes on a large scale. Now by removing from the Income-Tax net, the Minister has given immunity to lakhs of traders, who make profits, to make profits and not to disclose them. Besides the middle class, two other groups are there who are going to benefit by this Budget and they are the companies and the big landlords The surcharge payable by the companies has been reduced 7.5 to 2.5 per cent. This is understandable. But he has also given certain concessions to industries which would be established in the Free Trade Zones. The raising of the limit, in the case of the small-scale industries, to Rs. lakhs for tax purposes, is another line of concession given to the small-scale industries. On top of it all, incentives have been given, new incentives have been given, for savings and investment. which are a welcome feature and these will help in starting new ir distries. But, Sir, as far as the small farmers are concerned, the Finance Minister has totally forgotten about them. Most of the kisans are suffering because of loans and debts due to the Government as

also to the private persons. But they are not getting any remunerative prices for their commodities. In every State, Sir, now the kisans are waging a war against the Government. What is the present Government going to do for them? Even though they have organised a kisan rally in Delhi, it is not known what they are going to for them.

1981-82

Sir, in this connection, I wold like to bring to the notice of this House that in Tamil Nadu, the Chief Minister, Puratchi Thalaivar MGR gave concessions to the farmers to the tune of Rs. 80 crores.

While we approached the Central Government for help to extend help to the farmers of Tamil Nadu, the Central Government flatly refused to help the Government of Tamil Nadu. The Government should come forward to wipe off all the debts of the farmers. The Government should increase the Frocusement price of paddy immediately.

The increase in the rate of interest would surely generate higher flow of savings towards productive interest. The reduction in surcharge on corporate taxes, allowing 40 per cent participation to promoters of new industries, holiday for exporting units and benefits to small units, electronic industries, will go a long way in reviving industry and creating new jobs. Higher investments industry and development which the budget aims also mean higher production and more jobs. And it is only by stepping up production putting more goods in the market that over-abundant money can be mopped up and inflationary price rise contained. Besides, more jobs means more purchasing power for family groups. The Government should have taken much care to reduce subsidies to some the sectors, to curtail non-developmental and wasteful expenditure by Government agencies and tax surplus income of the rich farmers.

[Shri U. R. Krishnan]

The decision to reorganise L.I.C. into five independent units is a welcome feature. One corporation had grown into a huge white elephant, roaming about the country and widely consuming enormous resources which would have gone in part at least for reduction of premium rates. The defence expenditure does go up to Rs. 4200 crores from Rs. 3800 crores, which is inescapable with cold war going on nearabout our borders.

Only Rs. 10 crores is allotted for the Salem steel plant. It is a very meagre amount. Sir, there is a persistent demand that Salem Re-rolling plant should be made a full-fiedged steel plant. I request the Minister to take necessary steps to fulfil the desire of the people of Tamil Nadu.

Power crisis is one of the major factors which affects our industrial development. More investment should made in this sphere, and Ocean thermal energy should be developed. thermal power plants should be set up, and National Power Grid should be set up. The clearance for Shanmugha Nadi Hydro-electric Project in Tamil Nadu should be given immediately. Rivers should be nationalised and the Government should come forward to persuade the Kerala Government to give more water to the Government of Tamil Nadu. The Government should also play an effective role in settling Cauvery water disputes among different States, and see that Tamil Nadu's legitimate rights are protected in this respect.

It is really distressing to see that our foreign exchange reserve is reducing, we must try to export as far as possible. Our handloom garments once were commanding a good market abroad. Now we have lost its market. We should find a good market for it.

The proposed increase of exemption in estate duty up to Rs. 1,50,000 is

good. But the exemption limit should be increased to Rs. 2,50,000.

Regarding employment opportunities to educated masses of our country, who are looking forward to a bright future, nothing was mentioned. According to official estimates, 90 million jobs are required to be created within the next ten years, an average of 9 millions a year. Only about 4 million jobs were created in the Fifth Five Year Plan, and the budget is silent how the target is going to be achieved.

Sir, recently the Consultative Committee attached to the Law Ministry has recommended for abolition of court fees, since the income derived from it is very low. Justice should reach the poor freely, and I also support the abolition of court fee.

I would like to urge the Government to set up a Supreme Court Bench in the South. Litigants from the South are finding it very difficult to come to the Supreme Court, since it is in Delhi. In this connection I would like to mention one thing Recently the Chief Justice of Madras High Court was transferred, and the Chief Justice of Patna High Court was posted at Madras. The Chief Justice of Madras High Court took objection to it and he has gone on leave, seeking voluntary retirement. Why should this happen? A Chief Justice of High Court should know the language of the place, its customs and practices. I would urge upon the Government to reconsider the issue and appoint a Chief Justice to Madras High Court who Tamil Tamil Nadu Government has also asked for increasing the number of Judges in the Madras High Court and I request the Government to concede this demand.

Sir during the past one month, in Tamil Nadu, the D.M.K. is creating a law and order problem regarding some allotment of rectified spirit to Kerala. As soon as it was brought to the notice of the Tamil Nadu Government, the Tamil Nadu Chief Minister immediately appointed Justice P. S.

Lailasam, a former Supreme Court Judge, to probe into the matter under the Commission of Enquiry Act. There are some allegations that Justice Kailasam is a family friend of M.G.R., the Chief Minister of Tamil Nadu. In this connection, I would like to bring to the notice of the House that Justice J. S. Kailasam was recommended by Mr. Karunanidhi for the Supreme Court. I would like to form the House that as far as M.G.R. is concerned, his hand always used to be on the upper side and it would never be on the receiving end as that of Mr. Karunanidhi. I would like to ask my D.M.K. friends whether they have accepted the findings of Justice Sarkaria regarding the scandals which Mr. Karunanidhi and were charged and which were proved. Justice Sarkaria was a Supreme Court · Judge when he gave the findings.

Regarding the 15 per cent levy of Customs Duty on imported Newsprint, it is unwarranted and it will affect the rewspapers heavily and ultimately the nawspapers will increase the price of the papers or they will increase the advertisement charges which will ultimately fall upon the common man. The Minister to reconsider it. Regarding the increase in local call rates and trunk call rates of Telecommunications, it will also affect the common earnestly appeal to the Minister to withdraw this increase in the tariff.

While the Minister was dealing with income and expenditure he was expecting Rs. 600 crores through the Special Bearer Bonds during 1981-82. This is only his dream and it is not going to become a reality. So, there is every possibility of inflation rising further and the deficit going up more than expected.

Regarding the development of Hindi, Rs. 1.5 crores have been allotted in the Plan budget for 1981-82. I do not know why special attention should be shown to Hindi alone. This stepmotherly attitude of the Government has to be condemned and every langu-

age should be treated equally. I request the Government to allot Rs. 3 crores for the development of Tamil I would emphasise that any indirect attempt to impose Hindi on the non-Hindi speaking States would be resisted forcefully.

With these words, I conclude. Thank you, Sir.

डा० रद्र प्रताप सिंह (उत्तर प्रदेश):

ग्रादरणीय उपसमाध्यक्ष महोदय, मैं ग्राम्का

इस बात के लिये हृदय से ग्राभारी हूं

कि ग्रापने मुझे सन 1981-82 के बजट
पर ग्रपने विचार प्रकट करने का ग्रवसर
दिया है। मुझे इस बात का दुःख है कि
इस सम्मानित सदन के विपक्षी दलों
के नेतागण जब उन्हें हमारी लोकप्रिय
सरकार पर कटाक्ष ग्रोर प्रहार करना
होता है तो वे सभी उपस्थित रहते हैं।
मगर इस मर्यादा का पालन नहीं करते है कि
जब सत्ताहढ़ दल की तरफ से भी उनके
हारा उठाई गई ग्रापत्तियों का उत्तर दिया
जा रहा हो ता वे भी सम्मानित सदन में
उपस्थित हों।

श्रीमन्, मैने बहुत ध्यानपूर्वक उनके विचारों को मुना। मैं केवल इतना ही कहना चाहता हूं कि "जाकी रही भावना जैसी, प्रभु मूला निन देखी तैसी"। जैसी उनकी भावना है, वैसे ही उनको बजट दिखाई एड़ रहा है।

श्रीमन्, समाजवाद की प्रगति, प्रतिकि-यावादी शक्तियों ग्रीर उग्रपंथियों को कैसे ग्रच्छी लग सकती है, समाजवाद की फल्प-ना उनको कैसे ग्रच्छी लग सकती है। श्रीमन्, जहां तक मैं समझता हूं, यह बजट हमारी ग्रखिल भारतीय राष्ट्रीय कांग्रेस (ग्राई) की जो परम्परागत नीतियां रही है, उसकी मर्यादा के ग्रनुरूप है। यह बजट भारत की महान जनता की ग्राव-

[डा० रुद्र प्रताप सिह]

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श्यकता, भावना ग्रीर उनकी ग्रांकाक्षाग्रों के प्रनुरूप है। यह बजट छठी पंचवर्षीय योजना के प्रारूप के ग्रनुसार बनाया गया है। यह बजट समाजवाद की दिशा में एक महत्वपूर्ण कदम है। यह बजट ग्राधिक निराशा की बदली में समृद्धिकी एक किरण है। यह बजट विश्व के सबसे ग्रधिक लोक-प्रिय नेता श्रीमती इंदिरा गांधी के नेतृत्व में भारत के लिये एक ब्राकशदीप है। श्रीमन्, सन 1977 में कांग्रेस (ग्राई) की पराजय ग्रौर जनता पार्टी की विजय का केवल यह कारण था कि हमारी एक नीतिविशेष के कार्यान्वयन के कारण कुछ निहित स्वार्थी शक्तियों ने एक ऐसा भयानक षडयंत्र रचा. जिसके गडबडी के कारण उनको सफलता मिली भ्रौर देश की बागडोर उनके हाथ में ग्रा गई। श्रीमन्, जनता पार्टी के स्वार्थपूर्ण, यथास्थिति-वादी, प्रतिकियावादी, दक्षिण पंथी अनुचित ग्रीर ग्रदूरदर्शिता की नीति के कारण भारत का राजनैतिक, सामाजिक ग्रीर ग्राधिक स्वरूप नष्ट हो गया। सन् 1980 में कांग्रेस (ग्राई) पुनः भारी बहुमत से सत्ता में ग्राई। भारत की महान जनता ने इस बात क विर्णय लिया कि श्रीमती इंदिरा गांधी ही प्रकेली ऐसी नेता हैं, जिनके नेतृत्व में भारत की म्रात्मनिर्भरता, भारत का विकास और भारत की प्रगति संभव है। श्रीमन्, मैं वित्त मंत्री जी को इस बान के लिये बधाई देना चाहता हं, जिन्होंने यह बजट प्रस्तुत किया है श्रौर यह निश्चित रूप सं कहा जा सकता है कि कुछ वर्ष पूर्व जो निराशाजनक परिस्थितियां थीं, उनमें सुधार हुम्रा है। श्रीमन्, प्रस्तुत बजट में राष्ट्रीय उत्पादन में वृद्धि, स्रर्थ व्यवस्था में स्थिरता ग्रीर वृद्धि बिजली, कोयला, लोहा ग्रांर सीमेन्ट के उत्पादन में वृद्धि कृषि ग्रीर ग्रीद्योगिक उत्पादन के क्षेंत्र में विकास, कीमतों पर नियंत्रण, मुद्रा-स्फीति पर नियंत्रण, काले धन को निकालने

का प्रयास, 20-सूती कार्यक्रम को कानुनी रूप देने का प्रयास, कारोबार के क्षेत्रों ग्रीर बैकों की सेवाग्रों का विस्तार, तेल श्रीर प्राकृतिक गैस की खोज की नवीन योजनाम्रों की म्रोर विशेष रूप से ध्यान ं दिया गया है। श्रीमन्, मुझे प्रसन्नता हैं कि सरकार का ध्यान कृषकों की श्रीर विशेष रूप से गया है। उन्नतशील बीज, उत्पादन श्रीर सिंचाई के क्षेत्र में विस्तार ग्रौर उर्वरकों की ग्रधिक उपलब्धता श्रीर छोटे श्रीर सीमान्त कुषकों, मजदूरों को विशेष राहत दी गई है श्रीर उसी के साथ साथ कुटीर तथा लधु उद्योगों को अधिक से अधिक प्रोत्साहन देने का प्रयास किया गया है। इसके साथ ही अन्-मुचित जातियों ग्रीर जन जातियों, निर्वल वर्गो ग्रीर निर्धन वर्गो की ग्रीर विशेष रूप से ध्यान दिया गया । यह कार्य प्रशंसनीय है।

मुझको प्रसन्नता है कि सरकार का ध्यान परिवहन और यानायात की सुविधा बढाने की ख्रोर गया है। संचार सुविधा की ख्रोर भी सरकार का ध्यान विशेष रूप से गया है। उत्तर-पूर्वी क्षेत्र के लिये परिवहन की सुविधा की जो विशेष व्यवस्था की गई है, बहु प्रशंसनीय है। इस उत्तर-पूर्वी क्षेत्र की ख्रोर हमारी सरकार में जो विशेष की ध्रोर हमारी सरकार में जो विशेषरूप से ध्यान दिया है, उसके लिए मैं सरकार को बधाई देना चाहता हूं।

श्रीमन्, हमारी सरकार ने, चिरस्मरणीय श्री संजय गांधी ने जिस समस्या की
ग्रोर उनका ध्यान गया था ग्रीर जो
किसी देश की सबसे बड़ी समस्या है,
जनसंख्या की समस्या, उधर ध्यान दिया
है। मुझे बड़ी प्रसन्नता है कि सरकार
ग्रमर संजय गांधी जी के बताये हुए

मार्ग पर चलने के लिये कृतसंकरूप है। श्रीमन्, ग्रसंत्लित क्षेत्रों के विकास की ग्रोर सरकार का सदैव ध्यान रहा है। उत्तर प्रदेश भारत का बहुत पिछड़ा हुन्ना प्रदेश है ग्रौर उत्तर प्रदेश में ग्रमेठी संसदीय क्षेत्र सब से पिछड़ा हुन्ना क्षेत्र है। मैं परकार से प्रार्थना करूंगा कि ग्रमेठी संसदीय निर्वा-चन क्षेत्र में एरोनाटिक्स कम्प्लेक्स, एवि-येनिक्स प्रोजेक्ट ग्रौर फर्टिलाइजर फैक्टरी भ्रवश्य लगाये जाये। श्रमेठी संसदीय क्षेत्र मे 1800 एकड़ भूमि कुषकों से ग्रध-ग्रहण की गई थीं। इस 1800 एकड़ भूमि में एक विशाल ग्रौद्योगिक क्षेत्र के विकास की परिकल्पना की गई थी। इसलिये जो परिकल्पना की गई थी, उसे स्रवश्य पूरा किया जाना चाहिये।

- श्रीमन्, मैं बहुत ग्रधिक समय नही ल्ंगा। मैं केवल थोड़ा सा समय ग्रीर लेना चाहुंगा। प्रस्तुत बजट में वित्त मंत्री जी ने करों में छूट दी है, मैं उनकी घोषणाश्रों का स्वागत करता हूं। उन्होंने जो नवीन कर प्रस्तावित किये है मैं, सभी का समर्थन करता हुं। बजट में जो एक बड़ा घाटा दिखाया गया है, उस घाटे को किस तरह से पूरा किया जाये, इसके संबंध में भी मैं म्रपने विचार प्रकट करना म्रपना नैतिक उत्तः दायित्व समझता हूं । श्रीमन्, जब हम समाजबाद की कल्पना करते है, तो हमारे मस्तिष्क में एक चित्र बनता है कि जिसमें इस देश के प्रत्येक परिवार के पास एक निश्चित सोमा की सम्पत्ति हो ग्रौर उसकी एक निश्चित श्रामदनी हो। मुझे इस बात की प्रसन्नता है कि इस वात को दृष्टि में रखते हुए हमारी लोकप्रिय सरकार द्वारा पिछले दिनों भूमि-सीमा संशोधन विधेयक विधानसभाश्रों में पारित किया गया ग्रौर बात की व्यवस्था इसके द्वारा इस की गई कि अतिरिक्त भूमि को हरिजनों में ग्रौर भूमिहीनों में बांटा गया। श्रीमन्, इसमें दो लाभ हए। एक तो देश की जो

सामाजिक और आधिक विषयता है उसको कम करने की दिशा में मजबूत कदम उठाया गया और दूसरा जो भूमिहीन लोग थे, जो अनुसूचिन जातियों के भूमिहीन लोग थे, जिनके पास किन्नस्तान की जगह भी नहीं थी, उन्हें भूमि मिल सकी। दूसरी और, श्रीमन्, यह भी हुआ कि इषकों की सम्पत्ति थी और आय का स्थान भी थी। उत्तर प्रदेश में में आपका एक उदाहरण पेश करना चाहता हूं

उपसभाध्यक्ष (श्री बिझ्म्भर नाथ पांडे) : ऐसा दारें, ग्रापको ग्रभी ग्रीर बोलना है, तो ग्राप कल बोल लीजिये।

डा० रुद्र प्रताप सिंह : जैसे स्नापकी व्यवस्था हो ।

उपसभाध्यक्ष (श्री विश्वयमर नःथ पांडे) : ग्राप किराना समय लेगे ?

इा० रुद्र प्रताप सिंह : दो मिनट में समाप्त कर देता हूं, क्यांकि अधिक समय नष्ट न हो। इस सम्मानित सदन का, तो मान्यपर मैं केपल यह सुझाद देना चाहता था कि उत्तर प्रदेश मे 18 एकड पर सींलिंग की गयी। वह धरती किसानी की सम्पत्ति भी थीं स्रौर वह धरती साथ का एक साधन भी थी। मैं ऐसा अनुभव करता हं कि जब हमने इस बात का निश्चय किया कि 18 एकड़ पर सीमा लगायेगे, ती 18 एकड़ का जो मृत्य होता हो, उससे <mark>म्रा</mark>धिक फिर किसी परिवार के सम्पत्ति नहीं होनी चाहिये ग्रौर एकड़ से एक कृषक परिकार की जो स्राय होती है उसमें अधिक फिर इस देश के ग्रंदर किसी पूंजीपित को ग्राय नहीं होनी चाहिये, तभी सही समाजवाद की वात हम कर सकते है। तो यह मेरा मुझाव है ग्रौर इस प्रकार से जो हमने ग्रपने सन् 29 I

[डा० रह प्रताप किहा

71 के धोषणापत्र में कहा था कि हम पांच लाख की शहरी समाति की सीमा करेगे ती हमारे भूयोग्य जित्त मंत्री जी इस दिशा में भ्रगर एक मजबूत कदम उठाये तो मैं समझता हूं कि यह जो बजट में घाटा दिखाया गया है, यह तो बड़ा छोटा घाटा है, इससे 10 गुना घाटा बजट में हां तो पर भी पूरा किया जा सकता है। श्रंत में, श्रीमन्, मैं श्रापकी श्राहा से एक दबाई पढ़कर ग्रयनी बात को समाप्त करा हं.

"पडे मुसीबन मुझ पर इतनी, सभी म्सीबत कम हो जायें;

थके न दिल कभी ज्यानी, चाहे सांसें कम है। जायें।

दुख की ज्वाला में तप-तप भार, इनना खून गर्म हो जाये;

पर्वत पर भी पांच धरूंती वह भी जरा नरम हो जाये।"

Urgent Public Importance

में ऐसी महान प्रधानमंत्री श्रीमती इंदिरा गांधी की सरकार ग्रोर हमारे सुयोग्य चित्त मंत्री जी ने जो यह एति-हा।संबा बजट प्रस्तुत विद्या है, उसका पूरे हुँदय से स्थागत पारता हूं ग्रीर ग्रापकी पुनः धन्यधाद देता हूं जो स्रापन मुझ भ्रापने चिचार प्रकट करने का ग्रवसर दिया।

THE VICE-CHAIRMAN (SHR) SHAMBHAR NATH PANDE): House stands adjourned till 11 tomorrow

> The House then adjourned at two minutes past six of the clock till eleven of the clock on Tuesday, the 10th March, 1981.